[Mr. Deputy Speaker]

Shri A. M. Tariq, Shri Kamalnayan Jamnalal Bajaj, Shri B. R. Bhagat, Shri Mathura Prasad Mishra, Shri T. Sanganna, Shri S. R. Damani, Shri Rajeshwar Patel, Shri T. C. N. Menon, Shri Prabhat Kar, Shri R. K. Khadilkar, Shri Bimal Comar Ghose, Shri Arjun Singh Bhaduria, Shri M. R. Masani, H. H. Maharaja Sri Karni Singhji of Bikaner, Shri Premji R. Assar, Shri N. Siva Raj, H. H. Maharaja Pratap Keshari Deo, Shri Naushir Bharucha, and Shri Morarji Desai with instructions to report by the 1st day of May, 1958.

There is an amendment to this by Shri Naldurgker which reads:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 20th of April, 1958".

I believe he is not moving it now, because it is no use moving it also.

Shri Naldurgker (Osmanabad): I am not moving it.

Mr. Deputy-Speaker: I have presumed it already.

I suppose we may now resume the clause-by-clause consideration of the Finance Bill.

FINANCE BILL—*Contd.*

Mr. Deputy-Speaker: The question is:

Page 5,—

for lines 4 to 41, *substitute*—

"(viB) in respect of a new ship acquired or new machinery or plant installed after the 31st day of March, 1954, which is wholly used for the purposes of the business carried on by the assessee, a sum by way of development rebate in respect of the year of acquisition of the ship or of the installation of the machinery or plant, equivalent to,—

(i) in the case of a ship acquired after the 31st day of December, 1957, forty per cent. of the actual cost of the ship to the assessee; and

(ii) in the case of a ship acquired before the 1st day of January, 1958, and in the case of any machinery or plant, twenty-five per cent. of the actual cost of the ship or machinery or plant to the asseessee.

Explanation 1.—In the case of a ship acquired or machinery or plant installed after the 31st day of December, 1957, where the total income of the assessee for the year of acquisition or installation (the total income for this purpose being computed without making any allowance under this clause) is *nil* or is less than the full amount of the development rebate calculated at the rate applicable thereto under this clause,—

(i) the sum to be allowed by way of development rebate for that year under this clause shall be only such amount as is sufficient to reduce the said total income to *nil;* and

(ii) the amount of the development rebate, to the extent to which it has not been allowed as aforesaid, shall be carried forward to the following year, and the development rebate to be allowed for the following year shall be such amount as is sufficient to reduce the total income of the assessee for that year, computed in the manner aforesaid, to *nil*, and the balance of the development rebate, if any, still outstanding shall be carried forward to the following year and so on, so however that no portion of the development rebate shall be carried forward for more than eight years.

Explanation 2.—Where in any year development rebate is to be allowed in accordance with the provisions of *Explanation* 1 in respect of ships acquired or machinery or plant install-

ed in more than one year, and the total income of the assessee for that year (the total income for this purpose being computed without making any allowance under this clause) is less than the aggregate of the amounts due to be allowed in respect of the assets aforesaid for that year, the following procedure shall be followed, namely:—

(i) the allowance under paragraph (ii) of *Explanation* 1 shall be made before any allowance under paragraph (i) of that Explanation is made; and

(ii) where an allowance has to be made under paragraph (ii) of *Explanation* 1 in respect of amounts carried forward from more than one year, the amount carried forward from an earlier year shall be allowed before any amount carried forward from a later year:

Provided that no allowance under this clause shall be made unless—

(a) the particulars prescribed for the purpose of clause (vi) have been furnished by the assessee in respect of the ship or machinery or plant; and

(b) except where the assessee is a company being a licencee within the meaning of the Electricity (Supply) Act, 1948, or where the ship has been acquired or the machinery or plant has been installed before the 1st day of January, 1958, an amount equal to seventy five per cent. of the development rebate to be actually allowed is debited to the profit and loss account of the relevant previous year and credited to a reserve account to be utilised by him during a period of ten years next following for the purposes of the business of the undertaking, except—

(i) for distribution by way of dividends or profits; or

(ii) for remittance outside India as profits or for the creation of any asset outside India, and if any such ship, machinery or plant is sold or otherwise transferred by the assessee to any person other than the Government at any time before the expiry of ten years from the end of the year in which it was acquired or installed, any allowance made under this clause shall be deemed to have been wrongly allowed for the purposes of this Act."

Division No. 9] **[14·40 hrs.**

AYES—95

Achar, Shri
Ajit Singh, Shri
Balakrishnan, Shri
Balmiki, Shri
Banerji, Shri P.B.
Barupal, Shri P. L.
Basappa, Shri
Bhagat, Shri B. R.
Bhakt Darshan, Shri
Bhogji Bhai, Shri
Bidari, Shri
Boorooah, Shri P. C.
Brajeshwar Prasad, S
Chuni Lal, Shri
Damani, Shri
Dasappa, Shri
Desai, Shri Morarji
Deshmukh, Dr. P.S
Deshmukh, Shri K
Dindod, Shri
Dube, Shri Mulch
Dwivedi, Shri M. L.
Elayaperumal, Shri
Ganga Devi, Shrimati
Ganpati Ram, Shri
Gounder, Shri K. Periaswami
Harvani, Shri Ansar
Hansda, Shri Subodh
Heda, Shri
Hem Raj, Shri
Jain, Shri M. C.
Jhunjhunwala, Shri
Jyotishi, Pandit J. P.
Kasliwal, Shri
Khimji, Shri
Laskar, Shri N. C.
Malviya, Shri Motilal
Mathur, Shri Harish Ch...
Mehta, Shrimati Krishna
Mishra, Shri L. N.
Mohiuddin, Shri
Munisamy, Shri N. R.
Nair, Shri Kuttikrishnan
Naldurgker, Shri
Nallakoya, Shri
Narasimhan, Shri
Nathwani, Shri
Nayar, Dr. Sushila
Negi, Shri Nek Ram
Nehru, Shrimati Uma
Oza, Shri
Palchoudhuri, Shrimati Il
Radhamohan Singh, Shri
Raghunath Singh, Shri
Raghuramaiah, Shri
Raj Bahadur, Shri
Rajiah, Shri
Ram Saran, Shri
Ramaswamy, Shri K. S.
Ranbir Singh, Ch.
Rane, Shri
Rao, Shri Jagannatha
Roy, Shri Bishwanath

Rungsung Suisa, Shri
Rupnarain, Shri
Sahu, Shri Rameshwar
Sanganna, Shri
Sarhadi, Shri Ajit Singh
Satish Chandra, Shri
Satyabhama Devi, Shrimati
Selku, Shri
Sen, Shri P. G.
Shakuntala Devi, Shrimati
Shankaraiya Shri
Sharma, Pandit K. C.
Sharma, Shri D. C.
Shobha Ram, Shri
Siddananjappa, Shri
Siddiah, Shri
Singh, Shri H. P.
Singh, Shri M. N.
Singh, Shri T. N.
Sinha, Shri B. P.
Snatak, Shri Nardeo
Subbarayan, Dr. P.
Subramanyam, Shri T.
Sumat Prasad, Shri
Sunder Lal, Shri
Tahir, Shri Mohammed
Tariq, Shri A. M.
Thimmaiah, Shri
Thirumala Rao, Shri
Tiwari, Shri R. S.
Upadhyaya, Shri Shiva Datt
Vyas, Shri R. C.

NOES—23

Banerjee, Shri S. M.
Braj Raj Singh, Shri
Brij Narayan "Brijesh", Pandit
Chakravartty, Shrimati Renu
Dasgupta, Shri B.
Daulta, Shri P. S.
Dige, Shri
Gaikwad, Shri B. K.
Ghosal, Shri
Khadilkar, Shri
Menon, Shri Narayanankutty
Mohan Swarup, Shri
More, Shri
Mukerjee, Shri H. N.
Nair, Shri Vasudevan
Nayar, Shri V. P.
Panigrahi, Shri
Parvathi Krishnan, Shrimati
Ramam, Shri
Reddy, Shri Narapa
Singh, Shri L. Achaw
Tangamani, Shri
Warior, Shri

Shri Dige (Kolhapur-Reserved—Sch. Castes): The switch in my seat is not working. I want to vote for 'Noes'.

Shri Hem Raj (Kangra): I want to vote for 'Ayes'.

Mr. Deputy-Speaker: But what has the hon. Member done?

Shri Hem Raj: By mistake, I pressed the switch for 'abstention'.

Mr. Deputy-Speaker: So I will add one to 'Noes' and one to 'Ayes'. The result of the division is as follows: Ayes 95; Noes 23. The motion is carried.

The motion was adopted.

Mr. Deputy-Speaker: The other amendments have been put to vote and negatived.

The question is:

"That clause 7, as amended, stand part of the Bill".

The motion was adopted.

Clause 7, as amended, was added to the Bill.

Mr. Deputy-Speaker: All the other clauses and schedules have been adopted earlier.

Shri Morarji Desai: I beg to move:

"That the Bill, as amended, be passed".

Mr. Deputy-Speaker: Motion moved:

"That the Bill, as amended, be passed".

श्री ब्रज राज सिंह (फिरोजाबाद) : उपाध्यक्ष महोदय, वित्त विधेयक पर तीसरी पढ़त के सिलसिले में मैं कहना चाहता हूं कि जो हमारे देश की कर नीति है, जो कर का ढांचा है, उस पर हमको जरा नजर डालनी चाहिये और यह देखना चाहिये कि इन करों का भार वास्तव में किन लोगों पर पड़ रहा है । हमें देखना चाहिये कि क्या वास्तव में इन करों का बोझ उन लोगों पर पड़ रहा है जो देने में समर्थ हैं या उन पर पड़ रहा है जो देने में समर्थ नहीं हैं ? हमें देखना होगा

कि जो लोग देने में समर्थ हैं उनसे क्या अधिक टैक्स लिया जा रहा है और जो देने में कम समर्थ हैं उन से उतना ही कम लिया जा रहा है या नहीं ? अगर आप १९४८ से अब तक के बजटों को देखें तो आपको पता चलेगा कि प्रत्यक्ष कर तो घट रहे हैं और अप्रत्यक्ष कर जो आम जनता पर पड़ते हैं, उस पर उनका भार बढ़ रहा है । दूसरे अर्थों में जो लोग टैक्स देने में समर्थ हैं, उन पर तो टैक्सों का भार घट रहा है और जो लोग टैक्स देने में समर्थ नहीं हैं, उन पर उनका भार बढ़ रहा है । आश्चर्य की बात यह है कि जो लोग टैक्स देने में समर्थ हैं वे प्रचार करने में भी समर्थ हैं, फोरम फार फ्री एंटरप्राइज के नाम से किताबें निकालने में भी समर्थ हैं, अखबार भी निकाल लेते हैं और हमेशा ही इस तरह का प्रचार करते रहते हैं कि उन पर भार बढ़ रहा है लेकिन जो दूसरे लोग हैं जिन के पास न तो कोई अखबार है और न ही प्रचार करने का कोई दूसरा तरीका है और न ही साधन हैं, उनकी कोई सुनता ही नहीं है । इसका नतीजा यह हो रहा है कि आम जनता पर टैक्सों का बोझ बढ़ता चला जा रहा है और निर्माण और विकास का भार उन लोगों पर न पढ़कर जो देने में समर्थ हैं, उन पर पड़ रहा है जो देने में समर्थ नहीं हैं ।

इसका दूसरा नतीजा यह भी निकल रहा है कि विकास और निर्माण उनका हो रहा है जो समर्थ हैं और जो असमर्थ हैं उनके लिये कुछ भी नहीं किया जा रहा है । हमने दूसरी पवृत के सिलसिले में देखा है कि उन कम्पनियों को रिबेट किया जा रहा है जिन के पास पैसा है और जो टैक्स दे सकती हैं जैसी कि शिपिंग कम्पनीज हैं और जो खेती का व्यवसाय करते हैं, जो गरीब लोग हैं, जो खाद्यान्नों का उत्पादन करते हैं, उनको कोई राहत नहीं पहुंचायी गई है, उनकी बात कोई सुनता ही नहीं है । हमारे देश में एक सौ करोड़ रुपया लैंड रेवेन्यू यानी जमीन पर कर से वसूल किया जाता है । उसमें से अगर सरकार पचास करोड़ रुपया बतौर रिबेट के उन लोगों को दे देती तो ८६ प्रतिशत किसानों को लाभ पहुंचता और उन से कह देती कि उनको कोई लगान नहीं देना पड़ेगा । उनको ज्यादा गल्ला पैदा करना चाहिये ताकि करोड़ों रुपये का जो गल्ला आज बाहर से मंगाना पड़ रहा है, उसकी जरूरत न रहे, तो वे लोग बड़ी खुशी से इस काम में आपका हाथ बटाते । लेकिन उधर कोई ध्यान नहीं दिया गया है ।

प्रत्यक्ष और अप्रत्यक्ष करों के सम्बन्ध में मैं निवेदन करना चाहता हूं कि हम देखें कि इनसे हमारी आमदनी किस हद तक कम होती आ रही है या बढ़ती आ रही है । एक्साइज से हमें सन् १९४८-४९ में ५० करोड़, ६२ लाख, ५९ हजार की आमदनी हो रही थी । १९४९-५० में यह बढ़ कर ६९ करोड़, १९ लाख हो गई । १९५२-५३ में यह ८० करोड़ हुई, १९५३-५४ में ९४ करोड़, १९५४-५५ में १ अरब ८ करोड़, २२ लाख, १३ हजार हो गई । १९५५-५६ में यह बढ़ कर १ अरब, ४० करोड़ हो गई और १९५६-५७ में १ अरब ४५ करोड़ ४५ लाख हो गई और अब यह ३०० करोड़ से ऊपर है । १९४८ से ले कर १९५८ तक के दस बरसों के अन्दर सेंट्रल एक्साइज से हमारी आमदनी करीब करीब छः गुनी हो गई है जिसका मतलब यह है कि छः गुना अधिक कर लगे हैं इस एक्साइज के मामले में । इसी तरह से कस्टम्स का भी हिसाब है । वहां पर भी आमदनी बहुत बढ़ी है । लेकिन अगर हम कारपोरेशन टैक्स को देखें जो प्रत्यक्ष कर है और जिसके लिये बहुत अधिक चिल्लाहट की जाती है, गिफ्ट टैक्स को देखें, एस्टेट ड्यूटी को देखें या इसी तरह के जितने भी प्रत्यक्ष कर हैं उनको देखें तो पता चलेगा कि ये घटते चले जा रहे हैं । आप कारपोरेशन टैक्स को अगर देखें तो आपको पता चलेगा कि यह लगातार घटता चला जा रहा है । १९४८-४९ में कारपोरेशन टैक्स से आपको ६२ करोड़ २५ लाख ८० हजार की आमदनी

[श्री ब्रज राज सिंह]

हो रही थी । १९४९-५० में यह लगभग ४० करोड़ ६० लाख रह गई । १९५०-५१ में यह लगभग ३८ करोड़ ७२ लाख रह गई और इसी तरह से आगे घटती चली गई और आज भी घट रही हैं । इसी तरह से यदि आप इनकम-टैक्स से होने वाली आमदनी को देखें तो आपको पता चलेगा कि आमदनी बढ़ी तो है लेकिन जिस हिसाब से बढ़नी चाहिये थी उस हिसाब से नहीं बढ़ी है । जिस तरह के सेंट्रल एक्साइज से आमदनी बढ़ रही है, जिस तरह से कस्टम्स से बढ़ रही है तथा जिस तरह से दूसरे अप्रत्यक्ष करों से बढ़ रही है उस तरह से इनकम-टैक्स से होने वाली आमदनी नहीं बढ़ी है ।

इस तरह से यह हमारे लिये सोचने को बात हो जाती है कि हमारी कर नीति जो है क्या वह ठीक है अथवा नहीं । हम विकास के नाम पर उन लोगों को दबाते हैं जो मूक हैं, जो बोल नहीं सकते हैं, जो कुछ कह नहीं सकते हैं । आज हम समाजवादी समाज की स्थापना की बात करते हैं लेकिन जब कभी भी बड़े लोगों को कुछ राहत देने का सवाल उपस्थित होता है तो उनको फौरन राहत पहुंचा दी जाती है लेकिन गरीब लोगों के लिये कुछ भी नहीं किया जाता है ।

अभी थोड़े दिन पहले हमने देखा है कि जो हमारे भूतपूर्व वित्त मंत्री महोदय थे और जो प्रधान मंत्री भी हैं, उन्होंने बजट पेश किया था । उसके बाद उन्होंने एक राहत दी और उस राहत का असर उन लोगों पर पड़ा जो कपड़ा मिल मालिक हैं जबकि उसका असर उन आम लोगों पर पड़ना चाहिये था जोकि कपड़ा खरीदते हैं । लेकिन आम जनता पर उसका असर न पड़ने के बजाय मिल मालिकों पर ही उसका असर पड़ा । आम जनता को उसी कीमत पर कपड़ा दिया जा रहा है जिस कीमत पर पहले दिया जाता था । उसी होलसेल रेट पर कपड़ा दिया जा रहा है जिस पर कि पहले दिया जाता था । इस तरह से इनको हमने १५ करोड़ की राहत पहुंचाई । गिफ्ट टैक्स से हम आशा करते हैं कि हमें तीन करोड़ रुपया मिल जायेगा । लेकिन पांच गुना की हम ने मिल मालिकों को राहत पहुंचा दी है । यह सब केवल एक शब्द "राहत" के नाम पर कर दिया जाता है ।

तो मैं निवेदन करना चाहूंगा कि हम देखें कि हमारी नीति क्या है ? यदि हम आम जनता की भलाई के लिये कार्य करना चाहते हैं तो हमें देखना होगा कि उसी को भलाई के कार्य हों और जो निहित स्वार्थ हैं, उनका असर उन पर न पड़े बल्कि आम जनता पर पड़े । दूसरा प्रश्न यह है कि जो हमारा खर्चा है, वह क्या है । आम तौर पर कहा जाता है कि विकसित अर्थ व्यवस्था के युग में जहां हमारा विकास हो रहा है उस में खर्च का बढ़ना लाजिमी है । खास तौर से सिविल एडमिनिस्ट्रेशन में हमारा खर्चा बढ़ा है । यह अच्छी बात है । लेकिन हमें देखना होगा कि क्या वाकई में जो सिविल एडमिनिस्ट्रेशन का खर्चा बढ़ रहा है उसके मुताबिक ही हम जनता में यह भावना पैदा कर सकें हैं कि जो जन सेवक हैं वे असल में जनता के सेवक हैं और जनता उन से सेवा ले रही है या नहीं । अभी तक भी हमारे मुल्क में यह भावना चली आ रही है कि जो जनता के सेवक हैं उनका एक अलग ही वर्ग है, वे दूसरे ही लोग हैं, वे हमारे सहायक नहीं हैं । इसीलिये तो भारत सेवक समाज, भारत साधु समाज जैसी संस्थाओं का निर्माण करना पड़ा है और उन से सेवा कार्य करने की हम अपेक्षा रखते हैं । इस जन सेवकों की सिविल एडमिनिस्ट्रेशन पर कितना खर्चा हो रहा है, इस पर जरा आप नजर दौड़ायें । १९३७ में इस पर हमारा खर्चा दस करोड़ का था और अब तीन चार सालों से यह बहुत बढ़ा है । १९५४-५५ में यह हुआ ७५ करोड़, ११ लाख, ३९ हजार । १९५५-५६ में यह बढ़ कर १०५ करोड़, ४१ लाख, २१ हजार हो गया, १९५६-५७

में यह हुआ १ अरब, ३५ करोड़, ६७ लाख, ५२ हजार और १९५७-५८ में यह खर्चा २०० करोड़ से ऊपर पहुंच गया है। क्या इससे यह नतीजा निकलता है कि ग्राम जनता की सेवा अधिक हो रही है ? ग्राम जनता की सेवा का अगर सवाल होता तो ग्राम जनता की आमदनी बढ़ती । आमदनी बढ़ने का जहां तक सवाल है हमने देखा है कि जो आंकड़े राष्ट्रीय आमदनी के सिलसिले में दिये गये हैं उनसे पता चलता है कि ग्राम जनता की आमदनी नहीं बढ़ रही है। इसका नतीजा यह निकलता है कि हम एक ऐसा नया वर्ग कायम कर रहे हैं जिस के विकास के लिये ही पैसा खर्च किया जा रहा है। एक वर्ग हैं हमारे पूंजीपतियों का, जिन पूंजीपतियों को इस नाम पर कि देश का निर्माण करना है रियायत दी जाती है, हालांकि हम यह अच्छी तरह जानते हैं कि वे पूंजीपति देशभक्त नहीं बन सकते । एक तरफ उन को रियायतें दी जाती हैं और दूसरी तरफ एक नया वर्ग बनाया जा रहा है सिविल सर्वेन्ट्स का, जन सेवकों का जिन को ३, ३ हजार रुपये मासिक तन्ख्वाह दी जाती है। जब तक उन को ३ हजार रुपये तन्ख्वाह नहीं दी जायेगी तब तक वे देश की सेवा नहीं कर सकते। क्या हम अपने राष्ट्र पिता के सिद्धांतों पर इसी तरह चलेंगे ? बार बार यह कहा गया कि १ हजार रुपये से ऊपर जो लोग पाते हैं, उन की तन्ख्वाह को घटा कर अगर हम १ हजार रुपये तक लायें तो उस से कोई खास खर्च बचने वाला नहीं है। भले ही यह कहना किसी हद तक ठीक हो, लेकिन हम इस तरह से मुल्क में क्या भावना पैदा करते हैं ? क्या इस तरह हम किसी प्रकार का मनोवैज्ञानिक परिवर्तन ला सकेंगे ? मैं पूछता हूं कि क्या आज हमारे सरकारी नौकरों की तन्ख्वाहों में १ और १०० का फर्क नहीं है ? मैं कहता हूं कि इस देश में कम से कम तन्ख्वाह १०० और ज्यादा से ज्यादा १००० रुपये मासिक होनी चाहिये। मैं यह मानता हूं कि हर एक छोटे कर्मचारी का वेतन तुरन्त सौ रुपये मासिक तक नहीं जा सकता है, लेकिन इस में क्या हर्ज है अगर ऊंची तन्ख्वाह वाले लोगों का वेतन १००० रुपये पर लाया जाये ? परन्तु जब कभी यह सवाल उठाया जाता है तो कहा जाता है जो ऊंची तन्ख्वाह पाने वाले सरकारी नौकर हैं उनको नीचे लाया भी जाये तो उस से बहुत आर्थिक लाभ होने वाला नहीं है। मैं इसको मानने के लिये तैयार नहीं हूं कि उस से कुछ लाभ नहीं होगा, लेकिन अगर आर्थिक लाभ जो होगा उसे थोड़ी देर के लिये छोड़ भी दिया जाये तो क्या लोगों में मनोवैज्ञानिक परिवर्तन नहीं होगा ? वह सोचेंगे कि हमारी प्लैन है, हमारी योजना है और उसे सफल बनाने के लिये हम भी कुर्बानी करें। छोटे लोगों से तो कहा जाये कि देश के लिये कुर्बानी करो, स्माल सेविंग्स में दो, दूसरे काम करो, टैक्स दो क्योंकि देश का निर्माण करना है, लेकिन जहां तक बड़े लोगों का सवाल है उन्हें रियायतें दी जायें, एक बड़ा वर्ग कायम करें, चाहे वह अधिकारियों का वर्ग हो चाहे पूंजीपतियों का वर्ग हो, तो उस से देश का विकास क्या होगा ? मैं निवेदन करना चाहता हूं कि इस तरह से जो भावना हम देश में योजना के प्रति बनाना चाहते हैं वह नहीं बनेगी । इस से हमेशा के लिये लोगों में यह भावना बनी रहेगी कि अब भी हमारे देश में गरीब और अमीर का फर्क रक्खा जा रहा है, वह मिटाया नहीं जा रहा है। हमारी कोशिश यह होनी चाहिये कि उन के बीच की खाई पटे, लोग एक दूसरे के नजदीक आयें, जो नीचे के लोग हैं उन की आमदनी आप बढ़ायें, जो ऊंचे के लोग हैं उन को नीचे लाने की कोशिश की जाये। यह दलील कि ऊपर के लोगों को नीचे लाने से ही समाजवाद नहीं आयेगा, हमें स्वीकार नहीं है। मैं निवेदन करना चाहता हूं कि हमें यह बात इस तरह करनी होगी कि जिस में हम जो ज्यादा आमदनी वाले लोग हैं उन पर कुछ सीलिंग लगा सकें। एक सीमा बांध सकें जिस से ऊपर की आमदनी किसी को नहीं हो सकेगी, चाहे वह पूंजीपति हो चाहे

[श्री ब्रज राज सिंह]

सरकारी नौकर हों या दूसरी तरह के लोग हों। इसलिये मैं निवेदन करूंगा कि हमारी प्रत्यक्ष कर और अप्रत्यक्ष कर सम्बन्धी जो आर्थिक नीति है वह साफ तौर से इस तरह की नीति है जिस से हमारी जनता का फायदा नहीं हो रहा है। मैं देखता हूं कि एक्साइज और कस्टम में करीब करीब १५ रुपये प्रति व्यक्ति के हिसाब से पड़ता है। हर एक आदमी को यह देना पड़ता है। जहां तक प्रत्यक्ष करों का सवाल आता है वह करीब करीब २७ फी सदी आता है, अब १९५७-५८ के बजट में जहां पहले ७३ फी सदी था, वह ७३ फी सदी से घट कर २७ फी सदी रह गयी है। और अप्रत्यक्ष करों से यह आमदनी ७३ फीसदी हो गई है। मैं निवदन करना चाहूंगा कि अप्रत्यक्ष करों से जो आमदनी होती है वह सारा बोझ आम जनता पर पड़ता है। मैं जानता हूं कि २९८ करोड़ रुपये इनकम-टैक्स का बकाया है। मुझे मालूम नहीं कि कितना इवेजन हुआ है। सरकारी तौर पर तो सिर्फ ३०, ४० करोड़ रुपये की बात कही जाती है, लेकिन कर विशेषज्ञ काल्डर इस देश का दौरा करने आये, उन्होंने कहा कि २००, ३०० करोड़ रुपया सालाना तक का इवेजन होता है। एक ओर तो इतना इवेजन हो, दूसरी तरफ ऐसे लोगों के ऊपर कोई टैक्स न लगे। मैं जानता हूं कि करों को देने वाले जो थोड़े से लोग हैं उन के पास ही बकाया रहता है और इवेजन भी होता है, आम जनता के यहां कोई भी बकाया नहीं रहता। इसलिये मैं कहना चाहता हूं कि आप अपना दृष्टिकोण ऐसा बनाइये जिस से कि जो प्रत्यक्ष कर हैं उन में कम से कम इवेजन हो, बल्कि इवेजन हो ही नहीं। आखिर वे लोग भी तो देश के नागरिक हैं, उन को भी इस देश को बनाना है, प्लैनिंग और देश के बनाने से इन लोगों का ही फायदा होता है। मिलें चल रही हैं, हवाई जहाज बन रहे हैं, इस से इन्हीं लोगों को फायदा हो रहा है, आम जनता का कोई फायदा नहीं हो रहा है। इसलिये आप को चाहिये कि आप उन से कहें कि आप इवेजन न कीजिये, बकाया दे दीजिये। लेकिन मैं देखता हूं कि इस ओर कोई कोशिश नहीं की जा रही है। अप्रत्यक्ष करों में तो हम पूरी वसूली कर लेते हैं, फिर भी हम देखते हैं कि ऐसे करों को देने वाले लोगों के विकास के लिये कोई काम नहीं किया जा रहा है, जिन के विकास के लिये कोई काम नहीं हो रहा है और वह लोग उस से दुखी भी होते हैं। इस तरीके से हम देखते हैं कि मुल्क अवनति की ओर बढ़ रहा है। मैं निवेदन करूंगा हम अपनी कर नीति में क्रांतिकारी परिवर्तन करें। प्रत्यक्ष करों को अधिक से अधिक बढ़ाये. अप्रत्यक्ष करों को कम से कम करें इस तरह से ही हम मुल्क को आगे बढ़ा सकते हैं, गरीबी और अमीरी के बीच की खाई को पाट सकते हैं और जो समाजवादी समाज के लाने का उद्देश्य रखते हैं, उस को पूरा कर सकते हैं।

श्री मू० च० जैन (कैथल) : माननीय उपाध्यक्ष महोदय, फाइनस बिल की तीसरी रीडिंग पर अभी अभी माननीय दोस्त ने जो तकरीर की है उस के कुछ प्वाइंट्स के बारे में पहले जवाब दे कर फिर कुछ तजावीज रखना चाहूंगा ताकि इस हाउस में जो बिल पेश किया गया है, उस पर अच्छी तरह से अमल हो सके।

अभी यह कहा गया कि जो लोग टैक्स दे सकते हैं हमारे देश में उन पर कम टैक्स लगाया गया है और जो नहीं दे सकते उन पर ज्यादा टैक्स हैं। यह स्टेटमेंट किसी हद तक दुरुस्त हो सकता है, खास तौर पर यह स्टेटमेंट कि जो लोग टैक्स दे सकते हैं वह बहुत शोर मचाते हैं, और यह हकीकत है कि पिछले साल भी फाइनेंस बिल पर बहस करते हुए मैं ने यह कहा था कि किस तरह से हमारे देश की

जनता को फोरम आफ फ्री एंटरप्राईज गुमराह कर रहा है, किस तरह से रात दिन लगातार वह लोग पैम्फलेट्स निकालते हैं और गलत बातों पर आम जनता को उकसाया जाता है। लेकिन माननीय दोस्त एक चीज को भूल गये, वह यह कि जो टैक्स पिछले साल से लगाये गये हैं उन का बोझ गरीबों पर पड़ता है, पर वह गरीब लोगों के नाम पर बोलना चाहते हैं कि उन पर बोझ नहीं है। मेरे लायक दोस्त फोरम आफ फ्री एंटरप्राईज की पब्लिसिटी के शिकार हुए मालूम पड़ते हैं। मैं फिर दोहराना चाहता हूं इस बात को कि पिछले साल से खास तौर पर हमारे साबिक फाइनेंस मिनिस्टर ने बहुत बड़ा काम किया। सोशलिस्ट एकानमी की पालिसी के तौर पर, जो कि हमारा ध्येय है, हमारी गवर्नमेंट ने एक बोल्ड स्टेप लिया। वैल्थ टैक्स को लगाना, एक्सपेंडिचर टैक्स को लगाना और फिर जो व्यक्ति बच जाय उन के लिये गिफ्ट टैक्स की तजवीज करना, यह सब ऐसे काम हैं जो उस तबके पर बोझ डालते हैं, उस पर असर करते हैं, जिस की बाबत मेरे लायक दोस्त ने जिक्र किया। लेकिन जिन की तरफ उन्होंने इशारा किया, वह मुनासिब तरीके से नहीं किया कि बोझ उन लोगों पर पड़ रहा है। वह गरीब देश के लोगों पर धूल डाल रहे हैं, और मुझे इस बात का अफसोस है। मैं गवर्नमेंट से कहना चाहता हूं और पिछले साल भी इस चीज का जिक्र किया था, कि गवर्नमेंट ने उन लोगों की पब्लिसिटी का मुकाबला करने के लिये क्या कदम उठाये जो कि इस देश में इस बोझ को उठाना नहीं चाहते। उन को सैकड़ों वर्षों से यह आदत पड़ी हुई है कि वह इस देश को एक्स्प्लायट भी करें और टैक्स भी न दें। हमारा साबिक टैक्स स्ट्रक्चर जो था वह इस किस्म का था कि अमीर लोगों पर कम से कम बोझ था। आज उन सरमायेदारों पर बोझ पड़ने लगा है तो वह चीखते हैं, शोर मचाते हैं, लेकिन अगर मेरे लायक दोस्त यह कहें कि उन पर बोझ नहीं पड़ रहा है, तो मैं उन से एख्तलाफ रखता हूं, पर गवर्नमेंट से यह कहना चाहता हूं कि उन लोगों के प्रोपेगैन्डे का बड़ा भारी असर है। न सिर्फ वह अपने पैम्फलेट्स निकालते हैं, बल्कि बदकिस्मती से हमारे हिन्दुस्तान का जो प्रेस है, अक्सर बड़े बड़े अखबार, डेली पेपर्स, उन के हाथों में हैं, उन में वह आर्टिकल लिख कर, तरह तरह के मजमून लिख कर, इतनी क्लेवरली प्रोपेगैन्डा करते हैं गोया इस देश की गरीब अवाम पर टैक्सों का बहुत बोझ पड़ा हुआ है।

आज मेरे लायक दोस्त ने कहा कि एक्साइज ड्यूटी पिछले दस वर्षों में छः गुनी हो गई है और उस एक्साइज ड्यूटी का बोझ अवाम पर भी पड़ता है। यहां जिन जिन आर्टिकल्स पर एक्साइज ड्यूटी ली जाती है उन में से ज्यादातर का असर अपर मिडल क्लास और मिडल क्लास पर पड़ता है। जैसे खांड पर ड्यूटी लगती है, कपड़े पर ड्यूटी लगती है। लेकिन थोड़ी देर बाद मेरे लायक दोस्त ने उस को कंट्रेडिक्ट कर दिया। पहले तो यह कहा कि हिन्दुस्तान में कपड़ों पर एक्साइज ड्यूटी कम कर दी गई तो गरीबों को कुछ फायदा हुआ, फिर कहा कि उस से सरमायेदारों को फायदा होगा। एक्साइज ड्यूटी कम करें तो आप को शिकायत और ज्यादा करें तो भी आप को शिकायत कि वह छः गुनी हो गई, दस गुनी हो गई। इस किस्म की दलीलों से कुछ फायदा नहीं है।

कुछ दोस्तों को फाइनेंस बिल की फर्स्ट रीडिंग पर बोलने का मौका नहीं मिला, फाइनेंस मिनिस्ट्री के खर्च की मांगों पर बोलने का मौका नहीं मिला, लेकिन मजमून एक जैसा है इस लिये इस मौके पर हमारे साथियों ने बताया कि आम देहातों के विकास के लिये कुछ नहीं हुआ, गरीबों के विकास के लिये कुछ नहीं हुआ। मुझे याद है कि हमारे आनरेबल फाइनेंस मिनिस्टर ने तकरीर करते हुए कुछ फिगर्स दिये थे। मैं फाइनेंस या एकानमिक्स का स्टूडेंट नहीं रहा, लेकिन एक ले मैन की हैसियत से, एक ऐसे आदमी की हैसियत से जो गांवों में पैदा हुआ, कह सकता हूं इस

[श्री मू० चं० जैन]

ऐवान में कि मुझे अपने गांव का पता है, जिस गांव में २०० घरों की आबादी है, उसका पिछले दस वर्षों में नक्शा बदल गया। जब मैं पैदा हुआ था, होश सम्भाला था, तो मुश्किल से मेरे २०० घरों के गांव में १० घर पक्के थे, लेकिन आज आधा गांव पक्का हो गया है।

श्री ब्रजराज सिंह : मिनिस्टर का गांव है।

श्री मू० चं० जैन : इस वजह से नहीं कि वह मिनिस्टर के गांव हैं यह गलत बात है। आप दिल्ली से २०, २५ मील दूर चले जाइये करनाल में चलिये और आप वहां जा कर देखेंगे कि देहातों में हकीकी तौर पर तरक्की हुई है और आज जो तरक्की हमारे गांवों की हुई है उसको इस तरह की बातें कर के छिपाया नहीं जा सकता है। मैं जानता हूं कि देहात के लोगों में डिस्सैटिस्फैक्शन है लेकिन उसका यह कारण नहीं है कि सेकंड फाइव इयर प्लान उनके लिये नहीं बना या उनका विकास नहीं हुआ। इस असन्तोष का वास्तव में क्या कारण है मैं अभी उसकी ओर ऐवान की तवज्जह दिलाऊंगा। लेकिन इतना मैं कह देना चाहता हूं कि अगर किसी बीमारी की तशखीस गलत होती है उसका सही इलाज नहीं होता। यह कहना दुरुस्त न होगा कि सेकंड फाइव इयर प्लान गरीबों के लिये नहीं बना है। कम्युनिटी डेवलपमेंट ब्लाक्स और एन० ई० एस० ब्लाक्स पर करोड़ों रुपये खर्च किये जा रहे हैं और हमारे देश के करीब आधे देहात उनसे कवर हो जायेंगे। अब उन पर जो करोड़ों रुपये खर्च होंगे तो वह सब देहातों के विकास के लिये ही तो खर्च होंगे।

मैं जानता हूं कि कम्यूनिटी डेवलपमेंट ब्लाक्स के बारे में हाउस में और हाउस के बाहर भी काफी क्रिटिसिज्म होती है लेकिन मैं ने हर जगह देखा है कि जहां पर कम्यूनिटी डेवलपमेंट ब्लाक्स नहीं हैं वहां के देहात वाले इन कम्यूनिटी डेवलपमेंट ब्लाक्स की मांग करते हैं और यह चीज इस बात को साबित करती है कि देहात के लोगों को उनसे कितना फायदा होता है।

पेश्तर इसके कि मैं इस बात पर आऊं कि हमारी एकोनमी में क्या नुक्स है अथवा उसके इम्पलीमेंटेशन में क्या डिफैक्ट है उससे पहले मैं अपने फाजिल दोस्त के एक प्वाइंट का जवाब देना चाहता हूं। मेरे दोस्त ने अभी फरमाया था कि सन् १९३७ के मुकाबले आज १९५७, १९५८ में हमारे अखराजात कितने बढ़ गये हैं। सन् १९३७ में ऐक्सपेंडिचर १० करोड़ था और मेरे दोस्त ने मुख्तलिफ फीगर्स देते हुए फरमाया कि सन् १९५७-५८ में वह बढ़ कर २०० करोड़ हो गया है। अब मेरे दोस्त सन् १९३७ के ऐक्सपेंडिचर का सन् १९५७-५८ के ऐक्सपेंडिचर से मुकाबला कर रहे हैं, अगर मुकाबला करना था तो सन् १९१० और सन् १९१७ के अखराजात से करते तो उनको और ज्यादा डिफ्रेंस मिल जाता......

[SHRI C. R. PATTABHI RAMAN *in the Chair.*]

15:09 hrs.

श्री ब्रजराज सिंह : सन् १९३७ में आपकी मिनिस्ट्रीज थीं।

श्री मू० चं० जैन : मैं अपने दोस्त का ध्यान अभी हमारे फ़ाजिल होम मिनिस्टर साहब ने अपनी मिनिस्ट्री की ग्रांट्स पर हुए डिसकशन का जवाब देते हुए जो फ़रमाया है उसकी ओर दिलाना चाहता हूं। उन्होंने हाउस को बतलाया था कि हमारे देश में पबलिक सर्वेंट्स की तादाद आबादी के हिसाब से दुनिया के और एडवांस्ड कंट्रीज में सब से कम है। इसके यह मानी हुए कि जहां और देशों में एक हजार आदमी के पीछे ५ पबलिक सर्वेंट्स

हैं वहां हमारे देश में ३ या ४ ही हैं । इस सम्बन्ध में मेरे पास आंकड़े मौजूद नहीं हैं लेकिन मैं अपने जाती तजुर्बे की बिना पर यह महसूस करता हूं मैं नहीं जानता कि कौन कौन माननीय मेम्बर उससे इत्तिफाक करेंगे लेकिन मेरा यह जाती अहसास है कि वाक़ई में हमारे देश में पबलिक सर्वेंट्स की तादाद कम है और वह ज्यादा होनी चाहिए ।

इसके अलावा आपने जो यह कहा कि सन् १९५६-५७ में ऐक्सपेंडिचर १३० करोड़ था और जो कि अब सन् १९५७-५८ में और इस बजट में २०० करोड़ हो गया है तो उसके लिये मेरा कहना यह है कि अभी आपने सोशलिस्टिक पैटर्न आफ़ सोसाइटी की दुहाई दी है और यह रुपया जो इतना ज्यादा बढ़ा है उसमें से कम से कम ३०, ४० करोड़ रुपये, इसके मुताल्लिक़ ठीक ऐदादो शुमार तो फ़ाइनेंस मिनिस्टर साहब देंगे लेकिन मोटे तरीक़े से जो मुझे पता है उसके हिसाब से मैं कह सकता हूं कि इसमें ज्यादा रक़म इस वजह से बढ़ी है कि छोटे मुलाज़िमों की तनख्वाहें बढ़ायी गयी हैं । अकेले डिफ़ेंस डिपार्टमेंट में कई लाख छोटे पबलिक सर्वेंट्स काम पर लगे हुए हैं और उनकी तनख्वाहों में बढ़ोतरी हुई है और उस वजह से ३०, ४० करोड़ का फ़र्क पड़ जाना क़ुदरती बात है ।

आपने स्मौल सेविंग स्कीम के बारे में जो शिकायत की मैं भी उससे इत्तिफ़ाक करता हूं । पिछले साल में स्मौल सेविंग ड्राइव जो कम हुई है उसका क्या कारण है ? बावजूद इस बात के कि हमारे देहातों के लोगों की हालत बेहतर हुई है और उनका जीवन बेहतर हुआ है लेकिन उनकी हालत बेहतर होने के बावजूद स्मौल सेविंग में उसका कोई असर क्यों नहीं पड़ा ? उसकी वजह यह नहीं है कि हमारा ध्यान उनकी तरफ़ नहीं है बल्कि इस वजह से कि हमारे ऐडमिनिस्ट्रेशन में जो हमारी इम्पलीमेंटेशन मशीनरी है उसमें बड़े नुक्स हैं । यहां तक कि जो मुख्तलिफ़ कामों के वास्ते ग्रांट्स दी जाती है उनको भी ठीक ढंग से तक़सीम नहीं किया जाता है । इसके अलावा जो चालाक और होशियार लोग होते हैं वे तो उनका फ़ायदा उठा लेते हैं लेकिन जो गरीब लोग हैं, जो नावाकिफ़ या कम तजुर्बेकार लोग हैं जिनकी कि पहुंच नहीं है वे उनसे बहुत हद तक महरूम रह जाते हैं । इस सम्बन्ध में मुझे एक मिसाल याद आती है और वह यह है कि पहले एक ऐसा सिलसिला होता था और आज भी कहीं कहीं वह चलता है कि जब किसी की शादी होती है और बहू को डोले में बिठा कर लड़की के गांव से चलते हैं तो डोले के आगे बखेर की जाती थी और उस पैसों आनों की बखेर में ग़रीबों के छोटे छोटे बच्चे गिरे हुए पैसों को जल्दी जल्दी बटोरते थे और मैं समझता हूं कि देहात के रहने वाले भाई इस चीज से वाकिफ़ होंगे कि कई दफ़ा ऐसा होता है कि ४, ५ चालाक आदमी लट्ठ से चादर बांध कर बखेर के समय चादर को आगे कर लेते हैं और इस तरह बखेर के सारे पैसे वे ही समेट लेते हैं और मेरा कहना है कि ठीक यही बात हमारे यहां की एकोनामी में हो रही है । यह खुशी की बात है कि हमारे मौजूदा फ़ाइनेंस मिनिस्टर साहब पहले चीफ़ मिनिस्टर भी रह चुके हैं और चीफ़ मिनिस्टर की हैसियत से मैं समझता हूं कि उनको इस बात का पता होगा कि किस तरीक़े से नीचे की लेविल पर हकूमत चलती है। हमारे देहातों और कस्बों के छोटे छोटे लोगों को जिनको कि करोड़ों रुपयों का फ़ायदा होना चाहिए वहां पर किस तरीक़े से अनडिज़र्विंग आदमी उन रुपयों का फ़ायदा उठाते हैं । जो आदमी चालाक हैं वह उस रुपये को जो कि ग्रान्ट्स की शक्ल में और लोन की शक्ल में दिया जाता है उसको उन चालाक आदमियों की तरह से हड़प कर जाते हैं जो कि बखेर का तमाम पैसा खुद चादर आगे कर के बटोर लेते हैं । इस नाइंसाफ़ी का नतीजा इतना बुरा होता है कि वह स्मौल सेविंग स्कीम में कुछ नहीं देते । और यही वजह है कि आपकी स्मौल सेविंग स्कीम आगे नहीं बढ़ रही है ।

[श्री मू० चं० जैन]

इसके अलावा जहां तक टैक्सेज़ की चोरी का सवाल है इसके बारे में मैं आपको बतलाना चाहता हूं कि हमारे देहात वालों का ताल्लुक इस तम्बाकू टैक्स से है। तम्बाकू टैक्स की मशीनरी से तोबा ही भली और वह हमारे ग़रीब किसानों को पंजाब में बहुत ज्यादा परेशान करती है। अभी पिछले दिनों हमारे एक माननीय मेम्बर ने इस बात का हवाला दिया था और यह मांग की थी कि हर जिले में एक ऐडवाइज़री कमेटी होनी चाहिए। मैंने पंजाब में जनरल ऐडमिनिस्ट्रेशन ऐडवाइज़री कमेटी जो कि फंक्शन कर रही है उसके एक मेम्बर की हैसियत से यह सवाल उठाया और सेंट्रल एक्साइज़ के जो मुलाज़मीन जिलों में होते हैं उनसे यह कहा था कि वह हमें उसकी बाबत क़ायदे क़ानून बतलायें कि कब कौन इंस्पैक्टर देहात में जाता है, कब वह रिपोर्ट लिखता है और कब वह देहात में जाकर मौक़े को देखता है और आब्जेक्शन वग़ैरह सुनता है लेकिन उस की बाबत हमें नहीं बतलाया गया कि किस तरीक़े से वह सिलसिला चलता है। अब कम से कम पंजाब में खसरा गिरदावरी के मातहत हर एक किसान की फ़सल लिखी होती है और यह लिखा होता है कि उस ने फ़लाने खसरे में क्या काश्त की लेकिन वह तम्बाकू की खेती के बारे में उसकी बिलकुल पर्वाह नहीं करते हैं और मनमाने तौर पर टैक्स लगाते हैं और उस सिलसिले में हमारे ग़रीब किसानों के साथ बहुत नाइंसाफ़ी बरती जाती है।

अगर सभापति महोदय, आप इजाज़त दें तो मैं ३, ४ मिनट में करप्शन के मुताल्लिक़ कुछ कहूं। करप्शन के अलावा हमारे ऐडमिनिस्ट्रेशन में एक और ऐटीच्यूड है और वह है हमारे ऐडमिनिस्ट्रेशन की प्रो रिच मेंटैलिटी। ऐडमिनिस्ट्रेशन ग़रीबों की हिमायत नहीं करता बल्कि अमीरों की हिमायत करता है और वह चाहे इस वजह से करता हो कि उनकी जेब गरम हो जाती है या उनके पास सिफ़ारिश पहुंच जाती है बहरहाल इसके लिए कोई भी वजह हो यह आमतौर पर देखने में आता है कि हमारा एडमिनिस्ट्रेशन प्रो रिच है और वह प्रो पूअर नहीं है। नतीजा क्या है? नतीजा यही है कि इस हालत में लोग स्माल सेविंग में मदद नहीं दे सकते। तो मैं फ़ाइनेन्स मिनिस्टर साहब से कहूंगा कि वह जरा नीचे लेविल की तरफ भी देखें और इस बात का इन्तज़ाम करें। इस बारे में बहुत दफ़ा इस ऐवान में और बाहर भी कहा जा चुका है लेकिन कोई इन्तज़ाम ही नहीं होता। अगर यह कहा जाये तो ज्यादा ठीक होगा कि, "मर्ज़ बढ़ता गया ज्यों ज्यों दवा की"। जहां तक गवर्नमेंट की पालिसियों का ताल्लुक है मुझे उनसे इख्तिलाफ नहीं है, सिर्फ कुछ बातों में इख्तिलाफ है, लेकिन ज्यादातर में गवर्नमेंट की पालिसियों से इत्तिफ़ाक़ करता हूं। हमारी गवर्नमेंट का सोशलिस्ट पैटर्न का आबजैक्टिव दुरुस्त है। हमारी जो पालिसीज़ हैं वे हाई लेविल पर दुरुस्त हैं। लेकिन उनके इम्पलीमेंटेशन में बेहद नुक्स हैं और यह नुक्स ऐसा है जैसे कि लकड़ी में घुन लग जाना। जिस तरह से कि घुन लकड़ी को खा जाता है इसी तरह से ये नुक्स हुकूमत को खा जाने वाले हैं। इसलिए आप इस तरफ देखें।

इवेज़न के बारे में मैं एक दो सजेशन देकर बैठ जाऊंगा। यहां शिकायत की गयी है, और इसका मुझे भी पता है कि हमारे देश में बहुत भारी इवेज़न होता है। इस साल जो गिफ्ट टैक्स लगाया गया है उससे जो कानून में एक कमी थी वह दूर हो जायेगी और इससे फायदा होगा। लेकिन इसके अलावा कुछ और तजावीज़ हैं। क्या इस डिपार्टमेंट में कोई इंटरनल चैकिंग का तरीका है, क्या इंटरनल सुपरवीज़न का तरीका है। क्या कोई इंडिपेंडेंट इवेल्यूएशन की भी तजवीज़ है जिससे कि यह मालूम हो सके कि पिछले साल हम ने जो तजवीज़ें रखी थीं उन पर कहां तक अमल हुआ है। तो मैं कहूंगा कि इन तीनों बातों को

यानी इंटरनल चैकिंग, इंटरनल सुपरवीजन और इंडिपेंडेंट इवेल्युएशन को रायज किया जाये और जो नतीजा मालूम हो वह पार्लियामेंट को बतलाया जाये कि हम ये ये कदम उठाये थे और उनका यह नतीजा निकला है ।

इसके अलावा मुझ से पहले वाले स्पीकर ने एक बात विषमता के बारे में कही । यह हकीकत है कि हमारे देश में जहां आमदनी बढ़ी है एवरेज के तौर पर, वहां विषमता कम नहीं हुई है । और इस सिलसिले में मैं यह कहना चाहूंगा, और यह सिर्फ मेरी अपनी राय ही नहीं है, कि जहां देहातों में कम्युनिटी प्राजेक्ट्स का काम हो रहा है वहां पर हैव्स और हैवनाट्स में जो पहले डिसपैरिटी थी वह और ज्यादा हो गयी है । यह उन लोगों की राय है जिन्होंने इन प्रोजेक्ट्स की स्टडी की है । यह बड़ी खतरनाक बात है । इसका असर क्या होगा यह पूरे तौर पर तो मैं नहीं कह सकता पर इतना कह सकता हूं कि इससे डिसइंटीग्रेशन बढ़ रहा है । आप बार बार देश के इंटीग्रेशन की तरफ़ इशारा करते हैं । इस विषमता की वजह से पहले भी हमारे देश में डिसइंटीग्रेशन की भावना रही है फिर चाहे इस विषमता का कारण कास्ट हो या आर्थिक कारण हो । जब तक हम अपनी पूरी ताकत से इस विषमता को पूरा नहीं करते तब तक यह इंटीग्रेशन नहीं हो सकता ।

इन शब्दों के साथ मै उम्मीद करता हूं कि जो तजावीज मैं ने रखी हैं उन पर फाइनेन्स मिनिस्टर साहब गौर करेंगे और यह जो फाइनेन्स बिल की तजवीज है उनका मैं हार्दिक समर्थन करता हूं ।

Shri Khadilkar (Ahmednagar): Mr. Chairman, Sir, after patiently listening to the new Finance Minister, somehow or other I have gained an impression that this office has been thrust on him; and from his replies to the economic issues raised in this House I felt—because he has no reputation to his credit of flexibility or resilience likely in such a situation, on his own admission—that he is not so well acquainted with the finance......

Shri Morarji Desai: Are you?

Shri Khadilkar: Certainly, I can claim that.

Shri Morarji Desai: I know more than that.

Shri Khadilkar: What I want to point out at the outset, is, in the present developing economy our Finance Minister is likely to be guided by the office—the Finance Ministry—and if such a situation arises I would like to utter a word of warning, because we have got to understand the present period of our economy in order to grasp the real significance of this situation. I do not mean any disrespect to the Finance Minister. That is what I feel from the replies. I will give you one instance.

Yesterday, the Deputy Finance Minister tried to give some sort of an economic argument in her musical, sweet, feminine voice. (*Interruptions*). Even then, I will take only one issue. For instance, an issue was raised—not only by the Communist friends but also by my friend Shri Bimal Ghose—that today in our economy we have got to take foreign collaboration, otherwise we cannot progress. On that point there are no two opinions. The question is, in what way that collaboration should be assimilated by our economy. That is the major question. Are we going to allow our creditors in America to distort our economy by saying that we will sponsor this project on one side; or, it is not going to distort our economy and strengthen the private sector by

[Shri Khadilkar]

allowing them to give more and more aid or loans to the private sector? This is a policy issue on which the Planning Commission and the Government will have to take some decision. The sooner it is taken the better, otherwise the same situation will arise and we will be faced with a new crisis.

Before I turn to the other economic issues, I would like very humbly to submit that we have got to understand the nature of the present crisis. There is a lot of confusion. Let me say it very frankly, we are very fortunate at the present juncture. Both sides are offering aids to us—the United States is giving aid and also other nations on the western side as well as the Soviet Union. There is a possibility of recession, but it is not likely to affect us so soon. We have got to be watchful, but at the present moment recession is not likely to affect adversely except in terms of trade with foreign countries. That is quite clear. And, we have got rich experience of the western world, the Soviet Union and China at our disposal. The difficulties that Soviet Union faced—foreign intervention and other things—we have not to face. After civil war China tried to develop and, therefore, they had difficulties. We have none of the difficulties of that type. On the contrary, what do we find in the country? Every section of opinion, from one end to the other, is prepared to help the Government to implement the Plan, go ahead with the Plan. A certain amount of confusion is created—an economic confusion is created by a section of people that is dominating in the newspaper world today, in season and out of season, saying "Oh, we are now in a crisis. What is going to happen"? I would just like to point out to our new Finance Minister that this is not a new thing. In a developing economy, today's balance becomes tomorrow's imbalance or *vice versa*.

The latest second Plan of China was submitted to their Council of Representatives, and in the concluding remarks, Mao has been quoted as saying that those who want to develop the country, those who are determined to do it, should not be deterred by imbalance, because the law of development is balance, imbalance, new balance. This is a sort of continuous process; that is the law of economics and the law of life. You must understand it. Therefore, when I heard our new Finance Minister I understood that he was more inclined to agree to succumb to the vicious propaganda that is going on in the country against the Plan by a certain sector of people who feel that by development their interests are likely to be jeopardised. But about those hon. Friends like Shri M. R. Masani who have figures on their finger-tips—an array of figures—I would say this. In economics, the reading of figures is many times a jugglery. It is as difficult as reading of stars in the sky in a particular way. So, interested parties read figures in an interested way, and in an apologetic manner our Finance Minister tries to defend his position. Where is the question of defending? It is a question of challenging these people and saying, "You people, you are the saboteurs of the Plan".

Shri Morarji Desai: May I interrupt on a point of clarification? I have not been apologetic to anybody including himself.

Shri Khadilkar: Therefore, I would like to say just a word to my hon. friends, the spokesmen of free enterprise: even if they want to develop the country from a backward economy, the point is that Government or public spending must take place on a bigger scale. Then alone private enterprise can succeed. These things are axiomatic in economic theory. I need not go into the details about it. Coming to the other aspects of our economy......

Shri Feroze Gandhi (Rai Bareli): He also did not give any figures.

Shri Khadilkar: I am avoiding. I will come to them a little later, but I am avoiding the figures. At the same time, the nature of the conflict or the nature of the crisis to which I just now referred, at the present moment is political in a sense. The political party recently elected on the programme of the Five Year Plan today is a little nervous, a little chicken-hearted, in a way, and is feeling how this stupendous task could be carried on by it. That is because the whole political organisation is internally so disrupted that they are not in a position of self-confidence to say to the people who will carry on the Plan. In order to divert the attention of the people from the party and its wrangle—unfortunately they are the rulers of the country—what they are doing is this.

The other day, the ex-colleague of our Finance Minister, the Chief Minister of West Bengal, said on the floor of the House there, "Today, these people, the Congress Party people, what are they doing? Unfortunately, they are trying to rule in such a way that they are digging their own graves". These are not my words. I am quoting the former colleague of the Finance Minister, his colleague on the Working Committee.

But the question is, the internal crisis of the Congress Party is being magnified in order to cover, as I said earlier, the loss of confidence on their part to go ahead with the Plan. Therefore, we have got to realise the nature of the crisis in the first instance.

Let me touch one or two aspects of the economy only, because the time at my disposal is too short. I would like to touch only a few aspects. Firstly, the other day, while addressing the third session of the Co-operative Congress in this capital, a certain remark was made by our Prime Minister, supporting the remarks of the President of the Congress, Shri K. D. Malaviya.

Shri Braj Raj Singh: Ginger.

Shri Khadilkar: I mean the All-India Co-operative Congress. I am very sorry, and I was very sorry, to read those remarks, because both of them represent a certain progressive tendency, certain right lines, in the political thought as I put it. But they have made a very wrong approach to the problem. Panditji said there that "I am very sorry for accepting the recommendations of the Rural Credit Survey Committee report." I would like to get an explanation from the new Finance Minister, because it is on account of the Rural Credit Survey Committee Report that certain amount of responsibility to develop the co-operative movement and to help the peasantry has been taken up by the Government, rightly taken up by the Government, and the co-operative movement initiated in this country. The late Lokamanya Tilak had observed that the Britishers wanted to develop co-operation and the peasantry in a way that they themselves were helped, and the peasantry were to be helped by God in Heaven without the Britishers extending any financial help. It was so then, because at that hour, they were relying on the *laissez faire* in the rural economy. When we accepted this Rural Credit Survey Committee Report, we laid down a principle that we do not accept, so far as the rural economy is concerned, this *laissez faire* doctrine and that we are going to enter in a positive way as a sort of partners in developing and helping the rural economy. If the observation had been made in a milder way, I would not have taken an exception, but I have gone through the proceedings as they had appeared in the Press, and even the Planning Commission in their second report have made this point specific and clear. The Planning Commission say:

> "The main proposals of the Committee of Direction of the Rural Credit Survey have been accepted in broad principle by the Central Government, by the Reserve Bank of India and by representatives of the co-operative movement. This formed a general basis on which prog-

[Shri Khadilkar]

rammes of development for the second Five Year Plan have been drawn up. The most important departure from the earlier programmes which the Rural Credit Survey envisage was that the State would enter into partnership with co-operative institutions at various levels. It was felt that such financial partnership would provide national strength to co-operatives and make available to them in fuller measure assistance and guidance from the Government".

I entirely support the other observation made by the Prime Minister on the occasion, namely, that this guidance and partnership should not lead to excessive interference. To that extent I would support it. But, if it means abandoning the responsibility, abandoning the policy of direct participation and financial aid to the rural economy, I think that would be a great disaster.

Then I come to the other aspect. As I observed at the beginning, what I feel is, the time has come when our Finance Ministry should be split up. I feel the present set-up is entirely wrong. The Ministry of Economic Affairs and the Ministry of Planning should go together and the revenue and administrative sides and the banking side of the Ministry should be bifurcated. As I said earlier, it is absolutely necessary at the present moment. The new Finance Minister is less acquainted with the economic trends of the world, leave alone the Indian economic trends. So, it would be difficult for him to extricate himself from the official influence. He will be guided by the very officials who will create an artificial crisis, as they did only the other day in the case of L.I.C. Therefore, this is the one suggestion that I would like to make. While making this suggestion, at the same time I would like to make one observation. I want to say here that I do not wish to cast any reflection, so far as the present Planning Minister is concerned. He is a best, conscientious workers' representative in his right in the Planning Commission—our hon. Shri Nanda. I do not want to say . . .

Mr. Chairman: I had been hesitating to interfere. This is the third reading stage. So, the hon. Member must confine himself to the Bill as such. He can plead for the Bill being thrown out. But there cannot be a general discussion in the third reading of the Bill. The rules are clear on the subject.

Shri Khadilkar: Yesterday, I did not get any opportunity. I was told that I can speak in the third reading.

In conclusion, I will make one suggestion. There are certain aspects of the Finance Bill. For instance, yesterday my hon. friend, Shri Ghose, pointed out the incidence of taxation—how it operates in our economy. That aspect remains unanswered. Let him go into the comparative figures. I was avoiding it; if he wants, I can supply the figures.

Shri Morarji Desai: Let him supply.

Shri Khadilkar: There are comparative figures about the incidence of taxation in a so-called "Welfare State", leaving aside the socialist State. The impact of taxation on the lower strata is lessened or made less and the burden is put more upward by direct tax and other impositions on the upper classes. Therefore, what do we find in our economy today? An absolutely, totally different picture from the ideal preached in the Second Plan. It has been stated that our effort is not to have any concentration of power, economic power. I would like to ask the Finance Minister to examine whether more or less of economic concentration is taking place in our society. Has it started at least somewhere in our society?

As regards stagnation, I have got some figures for which my hon. friend, Shri Feroze Gandhi will excuse me

It has been argued—and rightly argued—(I will just quote the figures) that in 1952-53 the direct tax collection was Rs. 134·63 crores. In 1958-59 it is just Rs. 151·85 crores. It is not even Rs. 20 crores above the previous level. Why is it happening? If it is a developing economy, as we say it is—it is no doubt true—then it must be reflected in the collection at different levels.

Therefore, there seems to be something wrong with the collection machinery. There is a charge made on that point by a foreigner and our new Finance Minister has got to take very ruthless action. Because, on that point our Finance Minister has earned a name; he is fearless when he is convinced that a particular course is right. Our whole economy has got a plague. A foreign expert like Professor Kaldor has stated that our economy is rotten, because every year the tax-dodgers are robbing our State exchequer to the extent of Rs. 200 crores to Rs. 300 crores. I do not know how far it is true, but some people say that this class of tax-dodgers give a little portion of it to the Congress party fund.

An Hon. Member: Or to the PSP.

Shri Khadilkar: So far as the tax-dodgers are concerned, our administrative machinery seems to be completely paralysed. That is the experience. Small fries get caught but the big tax-dodgers still escape. So, in order to meet the present situation, I would suggest to the Finance Minister that he should at least institute an enquiry whether the present tax collection machinery is adequate to meet the situation and plug the loopholes.

I will refer to one more point and finish. Last year we had entered into a new era in our economy and a new tax structure, integrated and rational, was introduced in our economy. Since then persistent attempts are being made to reverse the process by men of the Masani type. They are making constant propaganda Yesterday the hon. Finance Minister was charged with being stiff. Let us hope that he will be stiff at least on this point of the attempt to reverse the process of the present tax structure. Although efforts are being made, I am sure, he will not succumb to that. Now, unfortunately, the Finance Minister is very busy meeting people from the finance and business world, if you see the public engagements of different chambers of commerce.

Shri Feroze Gandhi: He saw me also.

Shri Khadilkar: Then you must be connected with some business! I do not know.

Therefore, what I am suggesting is that we must watch how the economy is operating. As I said earlier, there is no question of any shortfall. As I stated on a previous occasion, there should be no fear of inflation. In a developing economy a small dose of inflation acts like a tonic. That is the accepted theory, so far as inflation is concerned. So far as foreign aid is concerned, we must try to take it so that it may help our economy. If these precautions are taken, I am confident that we can march ahead with the all party support and, in spite of the constitutional drawbacks, we will support him in his efforts.

Ch. Ranbir Singh (Rohtak): Mr. Chairman, the two speakers from the opposition who preceded me come from the same block. But, if the speeches are taken together, both of them seem to be contradictory to me. When one complained of an expanding economy, the other one complained of the extra expenditure for the expanding economy.

Shri Feroze Gandhi: What do you stand for?

Ch. Ranbir Singh: I stand for an expanding economy and more expenditure for development purposes. The preceding speaker complained of less collection by direct taxes and more

[Ch. Ranbir Singh]

realisation by indirect taxes and said that it will be better if the direct taxes are increased. We must consider its effect. Shall we increase indirect taxation on the vested interests or direct taxation on the people? This is the crux of the problem. If the realisation through indirect taxation is increased, it is increased for the benefit of the people, for expanding the economy of the country to remove the poverty of the poor people, not of the rich.

My hon. friend, Shri Mulchand Jain, referred, and referred rightly, to the improved conditions of rural areas. He also comes from the same area from which I come. We do not know about the other rural areas. But I am sure everyone who has visited Punjab or who comes from Punjab will agree that during the last ten years the rural populace and its financial position has been bettered. I can safely say that the pucca houses which existed in 1947 have at least been doubled in each and every village during the last ten years. Not only that whatever expenditure was incurred prior to independence say—about Rs. 150 crores were spent for irrigation projects, after independence during the First Five-Year Plan about Rs. 600 crores were spent for irrigation projects—the expenditure of course will be increased and has increased during the Second Five-Year Plan but it will be for the development of the country. Rs. 200 crores, no doubt, are being spent during 1958-59 but most of the part of this expenditure will be for manning commercial undertakings or State undertakings which were not in existence before the independence of the country.

Similarly, two aspects of the same problem are stressed in this House. There are some friends who want to raise the taxable minimum while on the other hand there are some people like my hon. friend who preceded me, who are of the view that direct taxation should be increased. I am of the view that direct taxation can be increased provided we adopt the line which we have already taken. Several speakers in this House tried their best to plead that the taxable minimum should be raised and should be Rs. 4,200 rather than Rs. 3,600. I am of the view that in this country a very large population, say 75 per cent of the people, pay direct taxes not only on their income but sometimes on their losses too. I mean to say that land revenue is one of the direct taxes. It cannot be said that it is rent in an independent country. If that taxation is taken into account then we shall have to agree that the taxable minimum should be lowered. I am of the view that if it cannot be lowered to the extent of Rs. 500 it should be lowered to Rs. 1,000 so that everybody in the country may be able to contribute something for the success of the Second Five-Year Plan or for the development of the country.

Shrimati Parvathi Krishnan (Coimbatore): Mr. Chairman, Sir, in considering the Bill at this stage we have to consider it and view it in the light of the financial difficulties that face our country and it is our opinion that the Bill, as it stands, certainly does not rise to meet the needs of the national requirements. It does not really hold out any picture of hope to overcome the financial difficulties that are there before us.

Take for instance the policy towards foreign capital. As was expressed yesterday on the floor of this House by the hon. Deputy Minister, who was overcome by her own figures and her information, as she called it, she claimed that we have been misinformed and while doing so she also mis-represented what we were trying to say. She claimed that we said that no country in the world has developed without foreign investment. We did not say that.

The Deputy Minister of Economic Affairs (Shrimati Tarkeshwari Sinha): Shri Nagi Reddy said that.

Please take the proceedings and read them.

Shrimati Parvathi Krishnan: We did not say that no country in the world has developed without foreign investment. On the other hand, what we said and what we continue to say is that we should take a warning; and a lesson from the danger and from the difficulties that have arisen in these countries that have developed with a certain amount of foreign investment, foreign aid and foreign loans.

Now, take for instance, the lessons that have been drawn from the case of Canada itself. On what platform did the present Prime Minister of Canada win his election? He won his election on the platform that Canadian industry and the economic interests of Canada were to be defended and protected against the encroachment of American capital and against the oppression, if I may say so, of American capital.

Here, I have before me an article which also quotes from that same report that the hon. Deputy Minister quoted from. Here we find, for instance as regards the question of trade with China, that because the U.S.A. has not recognised the People's Republic of China, therefore the Fords in Canada cannot come to an agreement with China and cannot supply cars to China. Now this is because of the history behind the method of American investment in Canada and this is what we say that we must be very careful to guard against. It is not that we say that no foreign investment should come in the country but while we go in for foreign aid, while we go in for foreign loans and invite foreign investment we should see that adequate guarantees are there so that this type of difficulty will not arise at a later stage.

Take further on what that Commission itself said. Now, the quotation that we heard yesterday on the floor of the House was:

> "The Commission's final report made recommendations in the belief that they would not check the flow of U. S. investment. The inflow of capital, in the view of the Committee, was held to be essential to the country's rapid development."

But at the same time a warning is also there. It is no good just reading these reports piecemeal. It is no good just quoting these suggestions piecemeal. It is necessary to see it in its overall picture and that is what we are trying to say and not that it is dangerous altogether but to see all the potential dangers, to guard against them and be sure that we do not land in the same sort of mess that Canada today finds herself in. Now here is another quotation following out of that quotation.

> "The question is whether a country can have meaningful independent existence in a situation where non-residents own an important part of the country's basic resources and industry and are, therefore, in a position to make important decisions affecting the operations and development of the country's economy. The economic aspects of the problem are by no means the only significant ones and indeed they may not be the central ones."

This is the warning that we are trying to sound. It is not that we want to drive away foreign capital. Far from it. But what we say is that when you invite foreign capital into this country, when you allow foreign capital in the country see that it is allowed with such safeguards that foreign capital does not become a Frankenstein which you may not be able to deal with at a later stage, instead of saying to the foreign capitalists, "Have no fear. We want to welcome you with open arms. Have no fear, we will never touch you. Have no fear, the climate here

[Shrimati Parvathi Krishnan]

is a very good climate for you. Do not have any fear." That is not what we want. What we want is that it should be categorically stated that foreign capital, when it comes into this country, will be allowed to develop, that they will be given certain concessions but certainly we will have to be very firm in our statement that they are not going to be allowed to repatriate at the rate that they would like to, that they are not going to be allowed to dictate any policy whatsoever and it is going to be the Indian investors and the Indian capital that is going to be the dominant partner in any partnership.

Take for instance the soap industry. Today you find that it is the indigenous owners in the soap industry who are suffering. Now, those are the sections that will have to be given safeguards. Those are the sections to which assurances have to be given. Those are the sections which will have to be told that "Come what may, it is you that will have to develop. It is in your hands that the future of our country, that the wealth of the nation is finally going to be. It is the Indians who are really going to dominate and whatever today is happening in Canada and what is happening in Latin America is not going to be repeated in India! this is the assurance that we are asking for. This is an assurance that is very necessary if you want your economy to develop as it should. Because, we find, for instance, in Canada". The U.S.A. recently cut down Canada's oil exports at a time when Canada had already a Billion dollar gap in its trade with the U.S.A. You see it is not so simple as that. It is not that foreign capital or foreign investors just come in as philanthropists and missionaries as the hon. Finance Minister made out......

Shri Morarji Desai: I never made it out.

Shrimati Parvathi Krishnan: ...... in one of the speeches when he was holding the previous portfolio of Commerce and Industry.

Shrimati Tarkeshwari Sinha: Read the whole of the statement.

Shrimati Parvathi Krishnan: We have to be careful about them and these matters have to be screened. We are told that the Soviet Union did not receive any foreign capital, did not receive any foreign aid because of their past history, because of their repudiation of debts. In fact, it was peculiar how there was almost a gloating tone, a gloating manner in which this was repeated.

Shrimati Tarkeshwari Sinha: Who said that? I never said that it was difficult. Let me clarify.

Shrimati Parvathi Krishnan: I am at liberty to hold my opinion.

Mr. Chairman: Order, order.

Shrimati Tarkeshwari Sinha: She is not giving me a chance to clarify. I never said that.

Mr. Chairman: We must preserve decorum in the House.

Shrimati Tarkeshwari Sinha: May I clarify? I never said that Russia never received any aid. I said that it was very difficult for Russia because she repudiated her past debts. It was very difficult for Russia to get the capital which she wanted and that is why foreign investment in Russia was very small. We do not want to repeat the same mistakes by creating a sense of fear. That does not mean what the hon. Lady Member is referring to.

Shrimati Parvathi Krishnan: To begin with, I would like to clarify one aspect. There is no such country as Russia. There is a country known as the Soviet Union. The **Soviet**

Union did receive foreign aid. I did not say that it did not receive foreign aid. The point that I was making out was,—a little patience would certainly help people to understand the point that is being made—that the Soviet Union got that aid with difficulty: it is true. But, the difficulty there was not due only to economic reasons. Particularly, here, on the floor of Parliament, we who claim to be the law makers of the land, we who claim to be the people who know all aspects of national interest and national life, and particularly those who are Members of the Government cannot divorce economics from politics. It is not just orthodox economics that we want here. There is a political philosophy and there is political policy also behind the various aids and investments that take place. History proves this. I do not have to sit here and conduct further classes on economic history. Certainly it was difficult for U.S.S.R. because it was against the interests of the capitalist countries for a socialist country to develop, and at that time, the Soviet Union was the only socialist country. With all these difficulties, they did develop and they were able to stand a major war only a few years ago. This cannot be gainsaid. This cannot be forgotten.

Take our own country. From the speeches that have already been delivered during this session, we have seen how Member after Member has got up to point out the differences that exist between the manner in which Rourkela is being handled by those foreign interests that are helping us and the manner in which Bhilai is being handled. For lack of time, I do not want to repeat them here. Why is that difference there? It is because in Bhilai we are being helped by a country that knew what it meant to fight and have aid when they were in a very difficult position and therefore, they knew what it meant for a backward country to have aid. They know also that it is necessary to understand the needs of an economically backward country, to understand the problems that arise there and therefore, they are in a position to tackle it and you find that there the work is going on more rapidly and the various hindrances that have been referred to do not come up quite so much as they do in Rourkela. This is just one of the points that I would like to bring up in this connection.

To come to the question of foreign exchange and shortage of foreign exchange, it is not a question only of trying to balance whatever is there. It is not a question only of saying, since we have got limited foreign exchange, we can only go in for limited industrial expansion in one sector or another, that we have to cut down imports in one field and we have to see that foreign exchange is conserved only for industrial purposes. There are various other aspects of foreign exchange also. Why is it that we are so chary of touching the tea industry? Why is it that measures are not taken to see that the vast sums that are paid in the form of managing agency commission are cut down and that money which normally goes abroad stays within this country? Why do we not take steps to prevent repatriation of these large sums of money? Why is it that even small incidents continue to occur time and again? I am told on reliable authority that only in the month of January, our former Finance Minister attended a wedding reception of a son or daughter—I do not remember—of one of the offsprings of a man who is very often seen in the import and export permits office. Having attended that wedding, at a time when we are told that foreign exchange is very short and therefore, people cannot even go abroad for medical treatment to a place like Vienna, even though it may be difficult for that particular treatment to be got in this country, we find that happy couple go for honey-moon to the U.S.A. Foreign exchange for honey-mooning seems to be the slogan of the Government. Or is it

[Shrimati Parvathi Krishnan]

that we should conserve our foreign exchange for better purposes?

Shri C. D. Pande: That is much better than attending peace conferences.

Shrimati Parvathi Krishnan: Because honey-mooning is possible in our country from Kashmir to Kanyakumari just as well as anywhere else and an element of patriotism in that would certainly not be wanting.

Finally, with regard to the issue of handloom industry, I am sorry, the hon. Minister in his reply yesterday, could not give us an assurance with regard to the handloom industry. The textile industry in the south, as you know, is tacked on to the handloom industry. During the last few years, yarn that is produced has increased from 73,000 bales per month in the year 1953 to over 105,000 bales in 1957. While this is happening, you find that because of the installation of looms in the power loom sector, it is vigorously controlled because of, accumulation of handloom stocks this yarn is not being used up at the rate at which it is being produced and the failure of the handloom industry to expand production is certainly affecting the off-take of yarn from the spinning industry in the south. It is a very serious proposition. That is why from all sections in the south, particularly in my State, the request and the demand has come that the rebate be extended to the end of the year and the rebate be extended also to weavers who are not necessarily within the co-operative fold, because a very large section of them is outside the co-operative fold. It is necessary that this measure should be taken so that they would be given some relief and the textile industry also would be helped because, today, in the south, we are faced with closures of shifts and closures of departments and even with retrenchment of workers in the textile industry on the one hand and with large accumulation of handloom stocks on the other. The problem arises of bringing this problem under control and guaranteeing that the textile industry is not faced with a crisis and that the handloom weaver will be assured of his income and of his employment as well.

16.00 hrs.

Particularly in connection with this, I would like to bring to the notice of the Minister the question of yarn export, because there does not seem to be any policy as far as Government are concerned with regard to the export of yarn. For many years, the export of yarn has been on an *ad hoc* basis, and this has been varying and alternating from a complete ban at some times to alternating and varying quantities of yarn being exported, which means that this affects our foreign exchange position also; for, when you have this type of undefined policy, fluctuating all the time, then, naturally, your market abroad, that is, your export market, is not going to be a stable one. Therefore, if you want a stable export market for your yarn, and at the same time you also want stable employment in this country, it is very necessary that you have a defined policy with regard to the export of yarn. That is why I would like to state that as far as handloom is concerned, we would like that there should be a uniform grant of subsidy to all weavers, and that this subsidy should be extended to weavers who are outside the co-operative field also.

Secondly, we would like the extension of this increased rebate for a longer period of time. We would also like Government to go into the question of the sale of the accumulated stocks, and also a stable export policy for yarn. These are the important aspects as far as the handloom industry is concerned.

Finally, I would like to draw the attention of the House to the fact that this Finance Bill certainly does not fulfil the requirements of a country

where economic development is going on at the most uneven pace. It is true that we have got the heritage of an imperialist rule in this country, but instead of trying to break away from that heritage, instead of trying to see how the most backward areas get help and develop, we seem to be going along in that same rut, and we find that those areas which were backward in the past continue to be backward now. And this is what leads to the dangerous and fissiparious movements that do arise in the various backward areas. It is time now that we have a policy which will help the country to develop along more even lines. Particularly, for instance, take our roads and our railways. Time and again, the question has been taken up on the floor of the House, but we do not find any move from the Treasury Benches or from Government to go into this matter in more detail.

In conclusion, I would just like to say one thing, and that is, that our attention was drawn the other day to a very interesting allegory in the story of the Brahmin and the three *thugs*. I do not know who the other two *thugs* were. But, any way, whatever it may be, we were told about the Brahmin and the three *thugs*, and that nobody was going to be taken in by anything that we said and so on. But what I would like to say here is that I also do remember certain tales that have been told. I also remember the advice that is always given by older people to younger people.

One knows, of course, of the old lion who had become very old, who could not move, whose teeth were not what they used to be.... ..

Shri S. M. Banerjee (Kanpur): No dentist was available at that time!

Shrimati Parvathi Krishnan: ..who dangled a gold ring and said, 'Have your bath in the Ganges, and then come to me, and I will give you the ring.' We are not so easily taken in. We certainly do know that in spite of the fact that, maybe, today the fire is lying a bit low—because, after all, one does not have State Governments completely at one's beck and call, and one cannot easily order shooting down of people who ask for legitimate rights—we are not taken in by the old lion who may be sitting there dangling his gold ring, because we know very well that it is not a gold ring that is being dangled....

Shri Tangamani: But bullets.

Shrimati Parvathi Krishnan: ...... but certainly bullets which are there behind the so-called decayed teeth.

श्री स० म० बनर्जी : चेयरमैन महोदय, थर्ड रीडिंग के समय शायद इतना वक्त न मिले कि मैं इस देश के आर्थिक ढांचे के बारे में तफसील से कुछ रख सकूं। आप की मार्फत मुझे सिर्फ एक बात माननीय मंत्री जी को कहनी है। आज प्राइवेट सैक्टर और पब्लिक सैक्टर के विषय में बहुत बातें होती हैं। जहां तक द्वितीय पंच वर्षीय योजना का सम्बन्ध है, उस की सफलता के बारे में सब की शुभकामनायें थीं। इस सम्बन्ध में हमारा उद्देश्य यह था कि द्वितीय पंच वर्षीय योजना में राष्ट्रीय उद्योगों का विकास हो और यह बड़ी खुशी की बात थी। लेकिन आज जब हम देखते हैं कि प्राइवेट सैक्टर के लोगों का—पूंजीपतियों का—राष्ट्रीय उद्योगों के बारे में क्या कहना है, तो हम दंग रह जाते हैं कि किस तरीके से आज हम उन को प्रोटेक्शन आफ्टर प्रोटेक्शन दे रहे हैं और उन को तमाम ऐसे साधन उपलब्ध कर रहे हैं, जिन से उन का विकास हो सके। मैं इस सदन को यह बताना चाहता हूं कि पब्लिक सैक्टर की तरफ उन का एटीच्यूड—बर्ताव—क्या है और इस सम्बन्ध में सदन का ध्यान एक छोटी सी किताब की तरफ दिलाना चाहता हूं।

[MR. DEPUTY-SPEAKER *in the Chair*.]

इस सदन के सदस्यगण जानते हैं कि जब पिछले साल बजट सदन के सामने आया,

[श्री स० म० बनर्जी]

तो तकरीबन ६० करोड़ रुपए का टैक्स लगाया गया। उस के ऊपर एक किताब निकली "दि बजट, दि पीपल एंड दि प्लान"। मैं यह कहना चाहता हूं कि आज जिन सरमायदारों को हम कायम रखना चाहते हैं, जिन के बारे में हम कहते हैं कि इस देश में पब्लिक सैक्टर के साथ ही साथ प्राइवेट सैक्टर की भी जरूरत है—मैं मानता हूं कि आज जिस तरीके का हमारा आर्थिक ढांचा है, जो आज देश की हालत है, उस में यह मुमकिन नहीं है कि हम प्राइवेट सैक्टर को बिल्कुल अलग कर दें, चाहे समाजवाद की तरफ हम कितना ही बढ़ रहे हों—पब्लिक सैक्टर के बारे उन का कहना क्या है, यह मैं इस सदन के सामने पढ़ कर सुनाना चाहता हूं। उन्होंने कहा है :—

"It would appear that in People's China, which theoretically should be more rigid, there is now, as the following article will indicate, greater flexibility in the face of problems akin to our own. The expansion of the public sector at any price in the pursuit of ideas which a monolithic executive Government considers essential has a history as old as the Pyramids of Egypt and as new as Eastern Europe. The Pyramids, too, were great public works executed by Governments with a single mind. For a time, they operated to the benefit of the people to whom substantial employment was given. But when the Pharaohs drove the Pyramids beyond the endurance of their people, and the capacity of the economy, they became instruments of terrible tyranny; in the end they demolished themselves and thus ended even Pyramid building, the supreme urge of their mistaken lives."

मैं यह अर्ज करना चहता हूं कि यह आर्टिकल कोई विरोधियों की तरफ से नहीं है, बल्कि यह ईस्टर्न इकानौमिस्ट की तरफ से प्रकाशित किया गया है, जो कि हमारे सरमायादारों का मुख्यपत्र है और जिस की मार्फत वे देश के सामने अपने विचार आदि रखते हैं।

यही नहीं, आगे उन्होंने कहा है :—

"If the Prime Minister and the Central Government should choose, contrary to all wisdom and public feeling, to persist in their obstinate course, they will be undermining the place of the Congress Party in the political life of the country and will be producing a long-period economic crisis which, in the opinion of The *Eastern Economist*, will be nearly unmanageable."

अगर हमारे प्राइवेट सैक्टर के लोग भाखरा नंगल को देख कर कहें कि यह एक पिरामिड बनाया गया है और उस में कुछ आदमियों को नौकरी मिली है और कुछ समय के बाद वह खत्म हो जायगा, अगर हमारे पूंजीपतियों के दिलों में यह भावना है, तो फिर मुझे मालूम नहीं कि उन लोगों को प्रोटेक्शन देने के लिए हम क्यों परेशान हैं।

मैं इस सदन के सामने यह कहना चाहता हूं कि एक्साइज ड्यूटी को रेड्यूस किया गया। आप जानते हैं कि जब चैम्बर आफ कामर्स की मीटिंग हुई, तो उस के तमाम आफिस-बेयरर्स ने यह विचार प्रकट किया कि हमारी टैक्सटाइल इंडस्ट्री में बड़ा क्राइसिस है और उस का सल्यूशन यह है कि एक्साइज ड्यूटी में रिडक्शन की जाय और एक्साइज ड्यूटी की वजह से उन के तमाम भाइयों की कमर टूटी जा रही है और अगर रिडक्शन होता है, तब तो टैक्सटाइल इंडस्ट्री पनप सकती है, वर्ना शायद वह नहीं पनपेगी। अच्छा हुआ या बुरा, उस के बारे में इस वक्त मैं कुछ नहीं कहना चाहता हूं, लेकिन हुआ यह कि उन को एक्साइज ड्यूटी में रिडक्शन दिया गया। लेकिन आप देखें कि उस के बाद कितनी टेक्सटाइल मिल्ज बन्द हुई। आन्ध्र में एक बम्बई

में ७, मद्रास में ३, मैसूर में २ और इस तरीके से तकरीबन २६ मिलें बन्द हुईं, जिसके परिणामस्वरूप पच्चीस हजार श्रमिक बेकार हैं और तकरीबन ५,६६० लाख बेल्ज पड़ी हुई हैं—क्लाथ की लाखों बेल्ज पड़ी हुई हैं और एक्यूमुलेशन आफ स्टाक हो गया है । इस की रीजन क्या है ? अगर कनसेशन देने के बाद हमारे देशभक्त सरमायादार आगे बढ़ कर आयें और कहें कि हम को यह कनसेशन दिया गया है, हम मिलों को चलायेंगे, तब तो ठीक है । लेकिन एक तरफ तो दूसरी पंचवर्षीय योजना की सफलता की बात की जाये और उसके साथ साथ दूसरी तरफ मिलबन्दी हो, तो मेरी समझ में नहीं आता कि इस तरह और कनसेशन दे कर हम कहां तक उन लोगों को खुश कर सकेंगे । मैं तो यह कहूंगा कि अब की मर्तबा दिल्ली में जो उन की बैठक हो रही थी, तो मैं समझ रहा था कि उनके हाथों में डबल-बैरल गन है । एक गोली तो उन्होंने सरकार की तरफ चलानी चाही और वह एक्साइज ड्यूटी में रेवेन्यू की थी और दूसरी उन्होंने मजदूरों की तरफ चलानी चाही और वह इस तरह कि उन को कहा गया कि तुम ले आफ हो जाओगे, मिलें बन्द की जायेंगी । इस तरह से डबल बैरल गंस ले कर वे हमारे सामने आते हैं और दोनों का शिकार करना चाहते हैं । दोनों को डराकर वे फायदा उठाना चाहते हैं । मुझे मालूम नहीं कि इसको मैं क्या कहूं । क्या इसको राष्ट्रीयता का नाम दिया जा सकता है? मैं यह तो नहीं कहता कि यह बेवकूफी थी लेकिन यह इस उद्देश्य से किया गया था कि हकूमत को मजबूर किया जाए, उसको परेशान किया जाए, मजदूरों को परेशान किया जाए ।

आप इंटरनल रिसोर्सिस की बात करते हैं और कहते हैं कि आपको रुपये की आवश्यकता है । रुपये की खातिर आपको विदेशों में जाना पड़ता है और वहां से भी आप सहायता प्राप्त करते हैं । पिछली मर्तबा हमारे पिछले वित्त मंत्री अमरीका गये थे और उन्होंने कहा था कि मुसीबत में हमारा मुल्क फंसा हुआ है । जब वह वहां गये तो प्रेजिडेंट साहब ने कहा कि आप कैसे आए, उन्होंने कहा कि हम तो डूब रहे हैं । जब उनसे पूछा गया कि क्यों डूब रहे हैं तो उन्होंने कहा कि हमारा प्लान डूब रहा है । फिर उन से कहा गया कि प्लान डूब रहा है, तुम डूब रहे हो, तो हम से क्या चाहते हो ? उन्होंने कहा कि रुपया चाहते हैं और इसके जवाब में उन को कहा गया कि डूबने वालों को कोई रुपया नहीं दिया जाता है । आज हमारी यह हालत हो गई है कि हमें विदेशों पर निर्भर रहना पड़ रहा है । हमने, साम्राज्यवादी शक्तियों ने मिस्र में कुछ किया है, उसका नमूना देख लिया है । ऐसी हालत में हम सोचने पर मजबूर हो जाते हैं कि जो लोग हमारी मदद कर रहे हैं उसके पीछे कोई राजनीतिक हेतु तो नहीं, कोई स्वार्थी चाल तो नहीं । हमारे कर्णधार हमारे देश के प्यारे नेता पंडित जवाहरलाल नेहरू, मैं चाहता हूं, इस चीज को देखें । वह राजनीति में बहुत सुलझे हुए व्यक्ति हैं और राजनीति से उनका बहुत ज्यादा सम्बन्ध रहा है । आज जो हमारी मदद कर रहे हैं इसके पीछे एक चीज है । वे यह तो नहीं चाहते होंगे कि हम को गुलामी की जंजीरों में जकड़ लें लेकिन वे हमारी आर्थिक हालत ऐसी कर देना चाहते हैं कि हमारा देश उनकी मदद के बगैर न चल सके । जब ऐसी हालत है तो हमें इंटरनल रिसोर्सिस के बारे में सोचना पड़ेगा । जब इस बात का जिक्र आता है तो हमारा ध्यान टैक्स इवेजन की तरफ भी जाये बिना नहीं रहता । यह कहा गया था कि २७८ करोड़ रुपया वसूल होना बाकी है और बाद में कहा गया कि २६६ करोड़ है । मैं जानना चाहूंगा कि आप इसको वसूल किस तरह से कर रहे हैं । क्या आपकी मशीनरी इस काबिल है कि वह इस रुपये को वसूल कर सके । मैं यह नहीं कहता कि आप कोशिश नहीं कर रहे हैं । कोशिश अब यही हो रही है लेकिन जिस तरह से कोशिश की जानी चाहिये, मुझे अफसोस के साथ कहना पड़ता है, शायद उस तरह से कोशिश नहीं की जा रही है । आप कह सकते हैं कि कुछ मजबूरियां हैं और

[श्री स० म० बनर्जी]

उन मजबूरियों की वजह से शायद वे लोग फायदा उठा रहे हैं । मैं माननीय मंत्री महोदय से कहूंगा कि देश में रुपया है, इंटरनल रिसोर्सिस हैं और ये टू दि ट्यून आफ १००० करोड़ के हैं और इतना रुपया हम प्राप्त कर सकते हैं और यह तभी हो सकता है कि जब आप सख्ती के साथ सरमायादारों को कहें, जो टैक्स इवेडर्स हैं उनसे कहें कि हम तुम्हें छोड़ने वाले नहीं हैं और इसमें प्रजातंत्र और गैर-प्रजातंत्र का कोई सवाल नहीं है, जो टैक्स उनको देना है, वह उन्हें देना ही होगा, हम कोई जबर्दस्ती नहीं कर रहे हैं । वे समझते हैं कि उन्हें बिल्कुल आजादी है और हमारा देश टोटेलिटेरियन नहीं है । लेकिन उन को बता दिया जाना चाहिये कि टैक्स इवेशन की उनको आजादी नहीं है और वे आजादी का, जनतंत्री उसूलों का नाजायज फायदा नहीं उठा सकते हैं । अगर उन्होंने ऐसा किया तो यह हमारे देश की एक बदकिस्मती होगी ।

हमें इंटरनल रिसोर्सिस को मोबिलाइज करना है । लेकिन हम देखते हैं डिफेंस मिनिस्ट्री की एक आर्डनेंस फैक्ट्री में, खमरिया में, ढाई करोड़ रुपये की चोरी हो गई थी और उस चोरी को पकड़ा नहीं जा सका है । करोड़ों रुपया इस तरह से अगर चोरी में चला जाता है तो यह भी हमारे लिये सोचने की बात हो जाती है। डिफेंस में करोड़ों रुपया हम खर्च कर रहे हैं और एक एक पैसे का हमें सदुपयोग करना होगा । आज आप देश की जनता को कुर्बानी करने के लिए कहते हैं और आप चाहते हैं कि जो मामूली से मामूली आदमी भी है वह भी कुछ कुर्बानी करे, लेकिन इस कुर्बानी का भी आपको बटवारा करना होगा । एक तरफ तो लोग कुर्बानी करें और दूसरी तरफ टैक्स इवेशन हो, इस तरह से देश कब तक चलता रह सकता है । इस तरह से अगर आप लोगों को कुर्बानी करने के लिए कहते हैं तो मैं समझता हूं यह ठीक नहीं है ।

सेंट्रल गवर्नमेंट एम्पलाईस की डिमांड यह थी कि एक पे कमिशन बिठाया जाए और उनकी तनख्वाह बढ़ाई जाए । हमारे मंत्री महोदय कहने लगे कि रुपया कहां से आएगा । बाद में गवर्नमेंट ने पे कमिशन बिठाया । उसके सामने मेरी भी गवाही हुई थी । कुछ लोगों ने मुझ से पूछा कि यह बताइये कि हमारे पास इंटरनल रिसोर्सिस नहीं हैं और अगर २५ परसेंट तनख्वाह बढ़ायेंगे तो कितने और रुपये की जरूरत पड़ेगी । मैं ने कहा कि तकरीबन ५० करोड़ की । तब मुझ से पूछा गया कि यह रुपया कहां से आयेगा । उस वक्त मेरा दिल चाहा कि मैं कह दूं कि जहां आप १२०० करोड़ रुपये का डिफिसिट फाइनेंसिंग कर रहे हैं वहां पर आप १२५.७ करोड़ रुपये का कर सकते हैं । सेंट्रल गवर्नमेंट एम्पलाईस के बूते पर आज हमारी सरकार चल रही है और उसको चलना भी चाहिए । लेकिन मैं यह कह सकता हूं कि ५० करोड़ रुपया आपको इन्हीं डिपार्टमेंट्स में से मिल सकता है अगर आप कोशिश करें । आपको डिफेंस में कोरप्शन को, पिलफ्रेज को बन्द होना होगा और आपको वहां से करोड़ों रुपये की बचत हो सकती है । इस तरह से दूसरे महकमों की तरफ भी आपको ध्यान देना होगा । सी० पी० डब्ल्यू० डी० और एम० ई० एस० इत्यादि डिपार्टमेंट्स की तरफ आप गौर करें और वहां पर रुपया बचाने का प्रयत्न करें तो आपको काफी रुपया मिल सकता है । साथ ही साथ आपको अखराजात पर रोक लगानी होगी, फिजूल खर्ची बन्द करनी होगी जिन को आप किसी तरह से भी जस्टीफाई नहीं कर सकते हैं । आप एलोकेशन स्पीचिज दे कर ही काम नहीं निकलवा सकते हैं, इसके लिए आपको प्रयत्न करने होंगे । आप लोगों की तनख्वाहें नहीं बढ़ा सकते हैं, मजदूरों को अधिक नहीं दे सकते हैं और यह सब आप इसी बिना पर कहते हैं कि आपकी आर्थिक दशा खराब है, देश में आर्थिक संकट है । जब देश में वाकई में आर्थिक संकट है, तो मैं पूछना चाहता हूं कि यह अशोक होटल आप क्यों बनाते हैं ।

मैं यह नुक्ताचीनी करने की गरज से नहीं कह रहा हूं । मैं भी एक हिन्दुस्तानी हूं, मैं भी एक वफादार भारतीय नागरिक हूं और मैं इस सदन में इसीलिए आया हूं कि मैं भी हिन्दुस्तान के नवनिर्माण में अपना हाथ बटा सकूं । अपनी एक ईंट रख सकूं, चाहे वह ईंट नजर भी न आए, और यदि मैं ऐसा कर सका तो मैं अपने को सौभाग्यशाली समझूंगा ।

यहां पर दिल्ली में ७५,००० बिल्डिंग वर्कर्स हैं, उनके पास घर नहीं है जबकि वे दूसरों के लिए घर बनाते हैं । ऐसी सूरत में आप अशोक होटल बनाने में कहां तक जस्टिफाइड हैं, यह मैं आप से जानना चाहूंगा । जहां तक खर्च का सवाल है आप जितनी बिल्डिंग्स बना रहे हैं इनमें कमी होनी चाहिये, शानदार जितनी बिल्डिंग्स आप बना रहे हैं, इनका बनाना आपको बन्द करना होगा और यदि आपने ऐसा किया तो क्या यह हमारे देश की परम्पराओं के अनुकूल नहीं होगा ?

अब मैं सेल्स टैक्स के बारे में कुछ कहना चाहता हूं । इसकी वजह से बिजनेस चौपट हो रहा है ; जब से मैं यहां आया हूं सेल्स टैक्स के यूनिफार्म एप्लीकेशन के बारे में मैं कोशिश करता रहा हूं लेकिन इसमें मैं अभी तक कामयाब नहीं हो पाया हूं । इसके यूनिफार्म न होने की वजह से जो बिजनेस है वह चौपट होता जा रहा है । आपने इस सदन में कहा कि २० या २१ या २२ चीजें ऐसी हैं जिन पर इस टैक्स का यूनिफार्म एप्लीकेशन होगा । इसका मैं स्वागत करता हूं । लेकिन एक बात मैं कहना चाहता हूं । उत्तर प्रदेश में इसका रेट सवा छः परसेंट है और दूसरी जगहों पर कुछ और है । इस चीज की तरफ़ भी आपका ध्यान जाना चाहिये । मैं आपको यह भी बतलाना चाहता हूं कि इस टैक्स की वजह से छोटे छोटे दूकानदारों की कमर टूट रही है । टैक्सटाइल पर जो यह टैक्स नहीं लगता है इसका मैं स्वागत करता हूं । इससे छोटे छोटे दूकानदारों को हिसाब किताब रखने की परेशानी से राहत मिल गई है क्योंकि सेल्स टैक्स एक्साइज में एमालगामेट कर दिया गया है ।

अब मैं फूड के बारे में कुछ कहना चाहता हूं । आप जानते ही हैं कि इसी पर हमारी जो दूसरी योजना है उसकी कामयाबी निर्भर करती है । इसकी प्रोडक्शन बढ़ाने पर आप करोड़ों रुपया खर्च कर रहे हैं और मैं यह भी नहीं कहता कि आप कोताही कर रहे हैं । लेकिन प्राइस कंट्रोल के बारे में भी आपको सोचना होगा । आप इस दिशा में क्या प्रयत्न कर रहे हैं यह मैं आपसे जानना चाहूंगा ; इसके न होते हुये लोगों को बड़ी परेशानी हो रही है । इन प्राइसिस को आपको काबू में रखना होगा । आप कहते हैं कि बंगाल में कुछ नहीं हुआ है । लेकिन बंगाल में मैं अदब के साथ कहना चाहता हूं कि अगर आप जांच करें तो आप देखेंगे कि वहां पर स्कैंडल हुआ है फूड के बारे में और उसकी वजह से डा० बी० सी० राय को बहुत सी बातें कहनी पड़ी हैं जिन को वह कहना नहीं चाहते थे । एक नौजवान इंसान वहां गया एक मक़सद को लेकर हकूमत को अच्छी तरह से चलाने का ध्येय अपने सामने रख कर । उसके साथ एक ट्रेडिशन थी और आप जानते ही हैं कि कितना बड़ा वह नेता है । फूड प्राइसिस के बारे में आपको देखना पड़ेगा कि किस तरह से उन पर कंट्रोल रखा जा सकता है और देश आपसे आशा करता है कि आप ऐसा करें ।

आप देखें कि लोगों को यह कहने का मौका न मिले कि आज़ादी के बाद यह हुआ कि एक तरफ़ तो वे लोग हैं जो पहले लखपती थे और आज करोड़पति हो गये हैं और जो करोड़पति थे वे अरबपति हो गये हैं एक के पास जहां पर पहले एक बिल्डिंग थी आज दस बिल्डिंगें हो गई हैं और दूसरी तरफ़ वे लोग हैं जिन को पहले सौ रुपया तनख्वाह का मिलता था इनफ्लेशन की वजह से उसकी परचेजिंग केपेसिटी ८० रुपये रह

[श्री स० म० बनर्जी]

गई है, ८० रुपये वाली की ४० रुपये और ४० रुपये वाले को आज एम्प्लायमेंट एक्सचेंज में धक्के खाने पड़ रहे हैं जो छोटे मकान में रहने वाला था वह झोंपड़ी में चला गया है जो झोंपड़ी में रहता था वह सड़क पर आ गया है और जो सड़क पर रहता था वह मरघट की तरफ़ चलने लगा है ।

मैं मानता हूं कि तरक्की हुई है । भाखड़ा नंगल में गया हूं और उसको मैं ने अपनी आंखों से देखा है । वह एक ऐसी शानदार चीज है जिसको देख कर के मेरा दिल बाग़ बाग़ हो गया था । इसको देखने से मैं यह कह सकता हूं कि हमारा देश दूसरों से किसी भी हालत में पीछे रहने वाला नहीं है । मैं यह भी मानता हूं कि हमारी जो फाइनेंशल पोजिशन है वह साउंड हो सकती है । लेकिन इसके साथ ही साथ में यह भी कहे बिना नहीं रह सकता कि विदेशी पूंजी हमारे देश में लगी है और वे लोग हमारे देश में लूट खसोट कर रहे हैं । हम जानते हैं कि जब विदेशी लोग यहां आये थे तो हमें स्वराज्य देने के लिये नहीं आये थे हम पर राज करने के लिये आये थे और यह बात किसी से छिपी हुई नहीं है । इस ओर भी आपका ध्यान जाना आवश्यक है ।

अन्त में मैं इतना ही कहना चाहूंगा कि अगर हमें देश को बनाना है अगर देश को ऊंचा उठाना है तो हमें सरमायादारों से सरमाया लेना होगा मेहनतकशों से मेहनत लेनी होगी और उनके सरमाये और मेहनतकशों की मेहनत से ही हिन्दुस्तान बन सकता है और हम खुशहाल हो सकते हैं ।

Shri Morarji Desai: I had no idea, when I said that I shall be able to finish my saying whatever I have to say in 15 minutes, about the scope of the debate that went on in the third reading and also the time devoted to it.

Mr. Deputy-Speaker: It was only a hang-over of the consideration stage. Those who could not take part earlier, spoke.

Shri Morarji Desai: I only say that all those who could not speak before wanted to speak again on the same subject. But I do not want to imitate them; nor do I want to take notice of things which may not be considered relevant in the third reading, because it will again be that I will have to deal with other matters. I also find that these things are coming up from time to time. So it is better that I reserve different occasions for giving replies to the different things. But, I should like to clarify again one or two matters which have been clarified but which are still being persisted in. I had said before that civil administration expenditure has gone up but it does not mean that civil administration expenditure means only Services, that is, Administrative Services. It was argued that it has gone from Rs. 10 crores to Rs. 200 crores. I had given the break-ups before about other figures that were given up to 3 years. But, I will give the break up also of these Rs. 10 crores and Rs. 200 crores.

When there was Rs. 10 crores of expenditure on civil administration, the expenditure on civil administration or civil expenditure as it was called, was Rs. 8 crores and Rs. 2 crores on social services like education, health etc.

Shri Braj Raj Singh: But, then Pakistan was also with us.

Shri Morarji Desai: But, when it is Rs. 200 crores, on civil administration it is Rs. 51 crores and Rs. 149 crores are on social services. Formerly, it was 75 per cent on administration and 25 per cent on social services. But, today it is 75 per cent on social services and 25 per cent on administration.

I do not think my hon. friends also can deny that administration has increased; its scope has increased; the services have increased and if it has gone up to Rs. 51 crores, it cannot be called extravagant. I have already

said before that whatever extravagance there may be will be looked into and that we are trying to limit it and trying to see that economies are effected and that wasteful expenditure is eliminated. I would repeat that we shall try to do all that we can in this direction.

The hon. Member from Coimbatore seemed to be very much put out by some home-truths which went home. And, I was given a story wherein I was considered an old lion. I am happy to be considered a lion and at any rate I am old no doubt. Even if I am an old lion, I do not want to attack any sheep that may be there. Therefore, there is no desire. A lion never does that; it is only other kinds of animals that do it. Lions do not do it and therefore I am happy for the compliment given by the hon. Member.

An hon. Member: A lion is a man-eater.

Mr. Deputy-Speaker: No fears now inside the House.

Shri Morarji Desai: A lion does not do it. *(Interruption.)*

Because my hon. friend thinks of nothing but devouring, he speaks only of devouring and of nothing else. Therefore, that fear haunts them at every time and at every step. But, I want to assure them that there is no fear from this side and they themselves admit that there is no fear from this side. *(Interruptions.)*

It was again said by my hon. friend from Ahmednagar who claimed to be a better economist or knowing more of economics than I knew—of course he may know; I do not know what is within his mind and what is in his brain and therefore I cannot say that there is no more in his brain than in mine and I do not want to make any comparison about it—that revenues from direct taxes have increased from Rs. 132 crores in 1952-53 to Rs. 150 crores in 1956-57—I think I am correct in quoting the figures he has given. These figures are again of all amounts which are there, income-tax and such other taxes minus what is given to the States.

Shri Nagi Reddy: It does not make any change.

My hon. friend becomes impatient all the while and talks from second-hand, third-hand and fourth-hand information and that he has again denied. How am I going to reply to these friends? My hon. friend who just now interrupted had said that no country outside has gone up by outside or foreign help. That is what he has said. Therefore, we had to tell them that that is not correct.

Shri Nagi Reddy: That is a typical economic term.

Shri Morarji Desai: I know of typical economic terms. They have their own typical terms. Therefore, they do not know what is typical. I am not typical. But, I would like to say this.

It was said that there was shouting and screaming about welcoming all the foreigners that came here and all that. I do not know where the shouting and screaming came except from the person who spoke. I do not see any shouting or screaming here. We are not shouting, 'let all of them come; we want you; we are badly off without you'. We have never said that. But, if there are friendly countries—and friendly countries are not only on one side........ *(Interruptions.)*

Mr. Deputy-Speaker: Is the main speech on my right or on my left?

Shri Morarji Desai: If they have been helping us and if they want to help us, should we say that they should not help us fairly? There are no strings attached to any one of them. We have not also said that we are going to set aside the rules and laws for them or let them have any control that they want to have. In this country, the control will be only

[Shri Morarji Desai]

of this Government, that is the Government of this country and of nobody else. No foreign government is going to control the policies, either economic, social or political of this country.

That is what has been made clear. And, I would also like to say in fairness to all the countries who have helped us that they have no desire to interfere with us at any time. They respect the freedom and independence of this country and, therefore, are prepared to help us. They may not be philanthropic. I do not say that. They have not also claimed that they are philanthropic. Why should there be any philanthropy towards us? We do not want them to be philanthropic towards us. We want only their friendly help if it comes; if it does not come, we are going to go forward. That is what we are saying. It may be with difficulty; it may be a little bit delayed. But, we are not going to come down if no help comes. That is all what I have said. And if any foreign help comes; it comes only to the advantage of this country and not to the disadvantage of this country. It cannot also be to the disadvantage of the countries who help us. There will not be such people who will go on having disadvantages only and helping other people. I do not know whether my friends are completely philanthropic themselves. If they are philanthropic, I will have, certainly, a new knowledge about them. That is all that I have to say.

Then, it was said that this country was going poorer and poorer; that the poor are growing poorer and the rich are growing richer, that those who had one bungalow are having 4 bungalows. I do not know where my hon. friend has seen this. Today, those who have bungalows, the rich people are not able to sell them. That is the position today. He said that he who was living in a hut is going on the street and I do not know where the man living on the street is going. That was not described. (*Interruption.*)

But, today, in villages and towns those who had no houses are getting houses and those who had little houses are getting bigger houses than they had. If anybody has eyes to see and if he wants to use his eyes, I should say............

Shri S. M. Banerjee: But why should he shut his eyes to facts?

Mr. Deputy-Speaker: Should I ask the hon. Minister to stop?

Shri Morarji Desai: I should like to say only one more point about these facts. I shall not take much time because I want to save time even if my hon. friends do not want to do so.

It is said that the rich are getting richer and the poor are getting poorer on account of these indirect taxes and that the direct taxes are less. But, why is it forgotten that direct taxes also are increasing and they have increased? I have given these figures. If the indirect taxes are increasing that is also one of the ways of having taxation. It is not peculiar to this country only. There are many countries where indirect taxation is heavy and direct taxation is not so much.

Even in the patron place of my hon. friends opposite, the indirect taxation is 83 per cent and direct taxation is only 17 per cent. (*Interruption.*) Let alone that country.....

Shri Khadilkar: May I point out....

Shri Morarji Desai: Enough has been pointed and I do not want more to be pointed out.

Mr. Deputy-Speaker That is enough.

Shri Morarji Desai: In Switzerland, it is 73 indirect and 27 per cent direct. If you go to Norway, there also it is 67 per cent indirect and 33 per cent direct.

Shri V. P. Nayar: We need not go to Norway.

Shri Morarji Desai: If we go to other countries, we may find that in countries which have been highly developed and which are, therefore, rich, of course, direct taxation is heavy and indirect taxation is less. We are a backward country and any amount of direct taxation is not going to give us what we want. We have got to take taxes from all people. Those who have less are to pay less and those who have more should give us more and that is what we are doing.

What has happened? Is the landlord of this country given more land? Are we not putting more taxes on the textile industry and giving help to handloom industry? We should look at concessions that are being given. Take the sugar industry. Five years ago, the production was 10 lakh tons. Today it is 20 lakh tons. Who is using this sugar? Not all of this is used by the rich because they are using the sugar that they were using before and if they use more they would not be living. It is only those who could not afford to use sugar before that are using this. Take even the case of grains that we are getting. All those who were not getting it before are getting it. I am prepared to admit that there are many people who must get more and who are not getting today. But it is not possible to bring in heaven in this country immediately within five or ten years. It will take some time. Even in the land of the patron-saints of my hon. friends this has not happened even after forty years. They are not getting all the consumer goods they want. Our people are getting more consumer goods than they in that country. That is a statement I am prepared to make. The costs are less and our people are getting much more consumer goods than in Russia...... *(Interruptions.)* Sir, I have nothing more to say because I find I am annoying them more and more.

Mr. Deputy-Speaker: The question is:

"That the Bill, as amended, be passed".

The motion was adopted.

GIFT-TAX BILL—*contd.*

Mr. Deputy-Speaker: We now resume discussion of the motion of reference to the Select Committee of the Gift Tax Bill. Shri Supakar.

Shri B. Das Gupta (Purulia): Sir, I had sent a chit.

Mr. Deputy-Speaker: I have received the chit of the hon. Member. He wanted some personal explanation. I have consulted the records and there is nothing that has been said against him and so, there is no personal explanation that is required. That would be conveyed to him.

Shri Supakar (Sambalpur): Sir, it has been said that the Gift Tax Bill is prevalent in many countries in west and that there is no tax in which the tax liability depends to such a large extent in an inverse fashion, on the ingenuity of the person involved.

From the Statement of Objects and Reasons of this Bill, it appears that it is to check evasion of Estate Duty. The main justification of the Gift-Tax is that it avoids evasion of the Estate Duty by means of gifts given two years before the estate passes on from the owner to his heirs. In 1953, when the Estate Duty Bill was passed into Act, it was provided that all gifts made within two years prior to death and within six months prior to death in case of public charitable trust were taxable along with estate and legacy. But it was soon found out that this was an unsatisfactory state of affairs because in that case though the Government may be very anxious to realise the tax in the shape of Estate Duty and even though the legatees and the heirs of the persons liable to